

MINUTES OF MEETING No.17/18 OF NORMS COMMITTEE-I
(DES-I SECTION) DATED 19.12.2017 HELD ON 12.01.2018.

The meeting No. 17/18 of the Norms Committee (NC-I) for the licensing year 2017-2018 dated 19.12.2017 held on 12.01.2018 under the Chairmanship of Sh. S.B.S.Reddy, Additional Director General of Foreign Trade to consider the applications under Duty Exemption / Remission Schemes (Chapter-4) of Foreign Trade Policy 2015-2020 / Handbook of Procedure Volume. The following Members of the Committee were present in the meeting: -

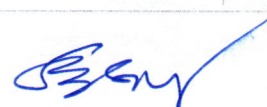
Sl.No	Name of the representatives & their Designation	Room No.	Telephone No.	Department
1.	Sh. K.K. Tiwari, IA	476	23062622	DHI, Udyog Bhawan
2.	Sh S.B.Chouhan, D.O		23061562 Extn.146	DIPP, Udyog Bhawan
3.	Sh K.P. Singh, Dy. DGFT	302	23061562 Extn.146	DGFT, Udyog Bhawan
4.	Sh. S.K.Panigrahi, E.O	404	23061562 Extn.265	DGFT, Udyog Bhawan

In certain cases the decision of the Norms Committee refers to the Recommendations / Observations / Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm may go through the same and respond accordingly.

1	Case No.:1/23/80-ALC2/2013		Party Name:APEX TEST TECHNOLOGIES,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00427/AM14/	File	RLA :07/24/040/00310/AM14/	File	Lic.No/Date:0710101331 17.01.2014
Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .					

2	Case No.:62/3/80-ALC2/2015		Party Name: L & T-MHPS TURBINE GENERATORS PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status :Deferred
	HQ :01/80/050/00062/AM16/	File	RLA :03/95/040/00743/AM15/	File	Lic.No/Date:0310793788 11.02.2015
Decision : The Committee noted that reply furnished by the firm in response to D/L sent to DHI on 15.11.2017. Comments awaited from DHI. Case is deferred to 20.2.2017.					

3	Case	No.:17/27/80-	Party	Name:DYNAMATIC	Meet	No/Date:17/80-	Status:
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ALC2/2014	TECHNOLOGIES LIMITED,	ALC2/2017 19.12.2017	Deferred
HQ :01/80/050/00642/AM15/	File RLA :07/24/040/00422/AM15/	File Lic.No/Date:0710107705 25.02.2015	Defer Date:20.2.2018
Decision : The Committee noted that reply furnished by the firm sent to DIPP on 07.8.2017 and 27.11.2017. It is decided to remind DIPP to expedite their comments. Case is deferred to 20.2.2017			

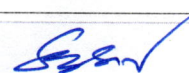
Case No.:35/3/80-ALC2/2015	Party Name:TERUMO PENPOL LIMITED	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00035/AM16/	File RLA :53/24/040/00018/AM15/	File Lic.No/Date:5310018479 17.03.2015	

Decision : The Committee deliberated on the matter and taking clue from the written comments furnished by DIPP (TSW section) vide their letter no 07/9/2016-TSW dated 08.12.2017 ,it is decided to ratify the norms as under :-

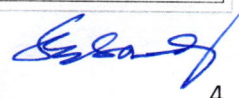
Export item Name	Quantity in (Number)	Import item name	Quantity allowed
1. Single Blood Bag	83120.000	PVC Compound	1.10 kg /kg content contained in export product
2. Single Blood Bag with Sampling Arm	1840.000	Stainless Steel Capillary (Cannule with Protective Cap) (Needle Assembly)	1.03 number/number content contained in export product
3. Single Blood Bag with NIP	6060.000	Evident Paper- Plastic in Roll or Sheet (Self Adhesive)	1.04 sq. mtr/ sq. mtr. content contained in export product
4. Single Blood Bag with Sampling Arm & NIP	14760.000	Aluminium Foil Cover (Laminated Aluminium Pouch)	1.02 number/number content contained in export product
5. Single Blood Bag with Sampling Arm NIP & Holder	1872.000	Plasma Cap (Rubber Cap)	1.03 number/number content contained in export product
6. Single Blood Bag with Sampling Arm NIP & D Bag	1900.000	Luer Adapter with Isoprene Sheath (VN LA IN PC, Quick Lock, Latex Free VA) XX-MN 2000 LV	1.03 number/number content contained in export product
7. Single Blood Bag with Sampling Arm NIP, Holder	4032.000	Oxygen Absorber	1.03 number/number content contained in export product



& D Bag			
8. Single Blood Bag SAGM	1890.000	Y Tube	1.03 number/number content contained in export product
9. Single Transfer Bag	5800.000	Thermal Transfer Ribbon 110 mm width x 300 mtr Long	1.03 meter/meter content contained in export product
10. Double Blood Bag	118956.000	Big Break off Valve Assembly (Big BOV Assembly)	1.03 number/number content contained in export product
11. Double Blood Bag with Sampling Arm	40740.000	Y Connector	1.03 number/number content contained in export product
12. Double Blood Bag with Sampling Arm, NIP, Holder & D Bag	47754.000	Soft Shell Filter (CRC Filter)	1.03 number/number content contained in export product
13. Triple Blood Bag	63504.000	Stamping Foil Tape 27 mm width x 500 mtr Long	1.03 meter/meter content contained in export product
14. Triple Blood Bag with Sampling Arm	3744.000	Tube Connector	1.03 number/number content contained in export product
15. Triple Blood Bag with Sampling Arm, NIP, Holder & D Bag	25120.000	Tube Holder	1.03 number/number content contained in export product
16. Triple Blood Bag SAGM	2800.000	PET-CPP Cover	1.02 number/number content contained in export product
17. Triple Blood Bag SAGM with Sampling Arm	5400.000		
18. Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	49040.000		
19. Triple TAB Blood Bag SAGM	22561.000		



with Sampling Arm, NIP, Holder & D Bag			
20. Quadruple Blood Bag	14010.000		
21. Quadruple Blood Bag with Sampling Arm	9000.000		
22. Quadruple Blood Bag SAGM	4140.000		
23. Quadruple Blood Bag SAGM with Sampling Arm	1500.000		
24. Quadruple Blood Bag SAGM with Sampling Arm & NIP	3024.000		
25. Quadruple Blood Bag SAGM with Sampling Arm & Holder	1380.000		
26. Quadruple Blood Bag SAGM with Sampling Arm, NIP & Holder	1800.000		
27. Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	52287.000		
28. Quadruple Blood Bag SAGM Buffy with Sampling Arm, NIP, Holder & D Bag	10944.000		
29. Top & Bottom Quadruple	11016.000		



Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag			
30. Quadruple TAB Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	60648.000		
31 Top & Bottom Penta Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	4720.000		
32. Cord Blood Bag			

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee

Case No.: 20/3/80-ALC2/2015	Party Name:AUTOMAT IRRIGATION PVT. LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00020/AM16/	File RLA :05/23/040/00580/AM15/	File Lic.No/Date:0510393719 24.03.2015	
Decision : The Committee considered the case as per agenda and took the following decision. RA concerned may call for from the applicant regarding PVC Resin content in export product and give 5% wastage on net content in export product . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee			

Case No.: 8/9/80-ALC2/2015	Party Name:SOPLAR INDIA PVT.LTD,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status Approved
HQ :01/80/050/00193/AM16/	File RLA :07/21/040/01140/AM15/	File Lic.No/Date:0710107912 24.03.2015	
Decision : The Committee considered the case as per agenda and decided to allow import item under GN-4 of Engineering product with accountability clause. . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

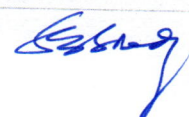
7	Case No.:46/3/80-ALC2/2015	Party Name:DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Deferred
	HQ File :01/80/050/00046/AM16/	RLA File :07/24/040/00462/AM15/	Lic.No/Date:0710107930 25.03.2015	Defer Date:20.02.2018
Decision : The Committee noted that reply furnished by the firm sent to DIPP on 14.11.2017. It is decided to remind DIPP to expedite their comments. Case is deferred to 20.2.2017				

8	Case No.:65/3/80-ALC2/2015	Party Name:PROMAC ENGINEERING INDUSTRIES LIMITED,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Rejected
	HQ File :01/80/050/00065/AM16/	RLA File :07/24/040/00473/AM15/	Lic.No/Date:0710107942 26.03.2015	
Decision : The Committee considered the case as per agenda and decided to reject the case as import and export item s are same and there is no manufacturing activity. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

9	Case No.:12/9/80-ALC2/2015	Party Name:NETAFIM IRRIGATION INDIA PVT.LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Deferred
	HQ File :01/80/050/00197/AM16/	RLA File :34/24/040/00263/AM15/	Lic.No/Date:3410041122 06.04.2015	Defer Date:20.2.2018
Decision : The Committee noted that export item in Meter and import item in K.G . It is decided to ask the firm to furnish information on following point :- 1. The weight of export product 2. The net content of import item in export product . Case is deferred to 20.2.2018.				

10	Case No.:57/25/80-ALC2/2016	Party Name:DYNAMATIC TECHNOLOGIES LIMITED,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Deferred
	HQ File :01/80/050/00617/AM17/	RLA File :07/21/040/01174/AM15/	Lic.No/Date:0710108017 15.04.2015	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda and noted that D/L issued to the firm vide e mail dated 5.10.2017 and no reply received so far. It is decided to send final reminder to the firm to furnish requisite information. Case is deferred to 20.2.2018.				

11	Case No.:14/25/80-ALC2/2016	Party Name:MATRIX MEDITEC PVT. LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Deferred
	HQ File :01/80/050/00574/AM17/	RLA File :08/24/040/00229/AM16/	Lic.No/Date:0810136256 12.10.2015	Defer Date:20.2.2018.
Decision : The Committee considered the case as per agenda and decided to send				

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complete set of application with information furnished by the firm to DIPP for their examination and comments. Case is deferred to 20.2.2018.

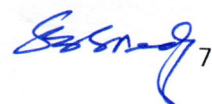
12	Case No.:42/5/80-ALC2/2017	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Rejected
	HQ :01/80/050/00103/AM18/	File RLA :07/24/040/00192/AM16/	File Lic.No/Date:0710108948 26.10.2015	
Decision : The Committee deliberated on the agenda and noted that firm wants to import Sheets/Plates/Rods/Bars etc . and no co-orelation is established with import / export item . Sheets and plates cannot be machined. No specific input items have been claimed. The wastage claimed is general . In view of above Committee decided to reject the case. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

13	Case No.:16/16/80-ALC2/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Rejected
	HQ :01/80/050/00391/AM17/	File RLA :08/24/040/00308/AM16/	File Lic.No/Date:0810136711 11.12.2015	
Decision : The Committee considered the case as per agenda. It is noted that export item is in number and import item is in K.G , hence norms cannot be fixed. Committee decided to reject the case. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

14	Case No.:1/6/80-ALC2/2016	Party Name:DECON INDIA PLASTICS PVT. LTD.,	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00160/AM17/	File RLA :31/83/040/00187/AM16/	File Lic.No/Date:3110066049 14.03.2016	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda . It is decided to to send D/L as recommended by DIPP (TSW Section) vide their letter dated 13.12.2017. Case ids deferred to 20.2.2018.				

15	Case No.:8/1/80-ALC2/2016	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00466/AM16/	File RLA :09/24/040/00736/AM16/	File Lic.No/Date:0910063457 29.03.2016	Defer Date:20.2.2018.
Decision : The Committee considered the case as per agenda. It is noted that additional information furnished by the firm sent to DHI on 9.11.2017. Case is deferred to 20.2.2018. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

16	Case No.:10/7/80-ALC2/2016	Party Name:OMEGA SEPARATIONS INDIA PRIVATE LIMITED	Meet No/Date:17/80- ALC2/2017 19.12.2017	Rejected
	HQ	File RLA	File Lic.No/Date:3210077894	

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:01/80/050/00231/AM17/	:32/24/040/00004/AM17/	18.05.2016	
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Decision : The Committee considered the case as per agenda. It is noted that export item is in number and import item is in K.G , hence norms cannot be fixed. Committee decided to reject the case. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

Case No.:13/7/80-ALC2/2016	Party Name: ANGIPLAST PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
17 HQ :01/80/050/00234/AM17/	File RLA :08/24/040/00057/AM17/	File Lic.No/Date:0810137979 25.05.2016	

Decision : The Committee considered the case as per agenda and decided to allow inputs as applied for. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .

Case No.:7/16/80-ALC2/2016	Party Name:SHREE GAYATRI HEALDS MFG. CO.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
18 HQ :01/80/050/00382/AM17/	File RLA :52/24/040/00013/AM17/	File Lic.No/Date:5210041915 02.06.2016	

Decision : The Committee considered the case as per agenda and decided to allow import item as applied on net to net basis with accountability clause. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .

Case No.:9/16/80-ALC2/2016	Party Name:SHIV HYDROMET	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
19 HQ :01/80/050/00384/AM17/	File RLA :24/24/040/00009/AM17/	File Lic.No/Date:2410042006 24.06.2016	Defer Date:20.2.2018

Decision : The Committee considered the case as per agenda and decided to send complete application to DIPP (Chemical) for their examination and comments. Case ids deferred to 20.2.2018.

Case No.:5/14/80-ALC2/2016	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
20 HQ :01/80/050/00355/AM17/	File RLA :06/24/040/00015/AM17/	File Lic.No/Date:0610038435 09.08.2016	

Decision : The Committee considered the case and decided to ratify the norms as under :-

1. The import items at Sl. No. 1 to 4 (plastic products) are allowed on 2 % wastage on net content of inputs present in export item.
2. The import item at sl. No. 5 and 6 are allowed on net to net basis with accountability clause.
3. Input item Sl.No-7 is deleted

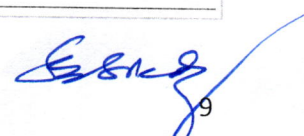
RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .

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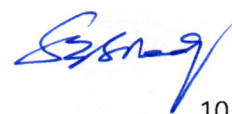
21	Case No.: 8/13/80-ALC2/2016	Party Name:TECHNOMECC ROLL MANUFACTURING COMPANY PVT. LTD.,	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00349/AM17/	File RLA :08/24/040/00195/AM17/	File Lic.No/Date:0810138478 12.08.2016	
	Decision : The Committee considered the case as per agenda . It is decided to allow import item 161.16 M.T with 2 % wastage on net content , taking cue from SION C-1647. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee			

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Case No.:9/13/80-ALC2/2016	Party Name:TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00350/AM17/	File RLA :53/24/040/00012/AM17/	File Lic.No/Date:5310019203 26.08.2016	Defer Date:19.12.2017
Decision : The Committee deliberated on the matter and taking clue from the written comments furnished by DIPP (TSW section) vide their letter no 07/9/2016-TSW dated 08.12.2017 ,it is decided to ratify the norms as under :-			
Export item Name	Quantity in (Number)	Import item name	Quantity allowed
1. Single Blood Bag	137460.000	PVC Compound	1.10 kg/kg content contained in export product
2. Single Blood Bag with NIP	6200.000	Stainless Steel Capillary (Cannule with Protective Cap) (Needle Assembly)	1.03 number/number content contained in export product
3. Single Blood Bag with Sampling Arm & NIP	6600.000	Evident Paper-Plastic in Roll or Sheet (Self Adhesive)	1.04 sq. mtr/sq. mtr contained in export product
4. Single Blood Bag SAGM	4200.000	Aluminium Foil Cover (Laminated Aluminium Pouch)	1.02 number / number kg/kg content contained in export product
5. Single Sampling Bag	1800.000	Plasma Cap (Rubber Cap)	1.03 number/number content contained in export product
6. Single Transfer Bag	8400.000	Luer Adapter with Isoprene Sheath (VN LA IN PC, Quick Lock, Latex Free VA) XX-MN 2000 LV	1.03 number/number content contained in export product

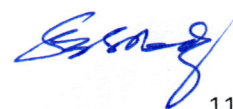


7. Double Blood Bag	11568.000	Oxygen Absorber	1.03 number/number content contained in export product
8. Double Blood Bag with Sampling Arm	6000.000	Y Tube	1.03 number/number content contained in export product
9. Double Blood Bag with Sampling Arm & NIP	1848.000	Thermal Transfer Ribbon 110 mm width x 300 mtr Long	1.03 meter/meter content contained in export product
10. Double Blood Bag with Sampling Arm, NIP, Holder & D Bag	81678.000	Big Break off Valve (Big BOV)	1.03 number/number content contained in export product
11. Triple Blood Bag	163764.000	Y Connector	1.03 number/number content contained in export product
12. Triple Blood Bag with Sampling Arm	8880.000	Soft Shell Filter (CRC Filter)	1.03 number/number content contained in export product
13. Triple Blood Bag with Sampling Arm, NIP, Holder & D Bag	88408.000	Stamping Foil Tape 27 mm width x 500 mtr Long	1.03 number/number content contained in export product
14. Triple Blood Bag SAGM	6456.000	Tube Connector	1.03 number/number content contained in export product
15. Triple Blood Bag SAGM with Sampling Arm	3000.000	Tube Holder	1.03 number/number content contained in export product
16. Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	61368.000	Big Break off Valve Sleeve (Big BOV Sleeve)	1.03 number/number content contained in export product
17. Top & Bottom Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	77756.000	TAB Tube Connector	1.03 number/number content contained in export product



18. Quadruple Blood Bag with Sampling Arm	10020.000	PET-CPP Cover	1.03 number/number content contained in export product
19. Quadruple Blood Bag SAGM with Sampling Arm & Holder	1380.000		
20. Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	60282.000		
21. Quadruple Blood Bag SAGM Buffy with Sampling Arm, NIP, Holder & D Bag	10944.000		
22. Top & Bottom Quadruple Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	11250.000		
23. Top & Bottom Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	21777.000		
24. Quadruple Transfer Bag for Aliquoting	1850.000		
25. Penta Blood Bag with NIP	1998.000		

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee



23	Case No.:18/16/80-ALC2/2016	Party Name:SHAKTI PUMPS (INDIA) LTD.,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00393/AM17/	File RLA :56/24/040/00029/AM17/	File Lic.No/Date:5610004986 30.08.2016	
Decision : The Committee considered the case as per agenda. Committee decided to allow import item of 58800 K.G with a condition that specific grade among 304/304 L/DDQ should be mentioned in export / import item and accounted as per grade. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee				

24	Case No.:19/19/80-ALC2/2016	Party Name:L & T-MHPS TURBINE GENERATORS PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00414/AM17/	File RLA :03/95/040/00292/AM17/	File Lic.No/Date:0310807493 31.08.2016	Defer Date20.2.2018
Decision : The Committee considered the case as per agenda . It is decided to send reminder to the firm to furnish information to this office D/L sent on 5.4.2017. Case is deferred to 20.2.2018.				

25	Case No.:4/25/80-ALC2/2016	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00564/AM17/	File RLA :03/95/040/00934/AM16/	File Lic.No/Date:0310808076 26.09.2016	
Decision : : The Committee considered the case as per agenda. It is decided to ratify the norms as applied. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

Case No.:43/19/80-ALC2/2016	Party Name:TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00438/AM17/	File RLA :53/24/040/00018/AM17/	File Lic.No/Date:5310019228 29.09.2016	

Decision : The Committee deliberated on the matter and taking clue from the written comments furnished by DIPP (TSW section) vide their letter no 07/9/2016-TSW dated 08.12.2017 ,it is decided to ratify the norms as under :-

Export item Name	Quantity in (Number)	Import item name	Quantity allowed
1. Single Blood Bag	3640.000	PVC Compound	1.10 kg/kg conten contained in expor product
2. Single Blood Bag with NIP	9200.000	Stainless Steel Capillary (Cannule with Protective Cap) (	1.03 number/numbe content contained in export product

[Signature]
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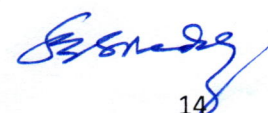
		Needle Assembly)	
3. Single Blood Bag with Sampling Arm & NIP	1500.000	Evident Paper-Plastic in Roll or Sheet (Self Adhesive)	1.04 sq. mtr/sq. mtr content contained in export product
4. Double Blood Bag	35604.000	Aluminium Foil Cover (Laminated Aluminium Pouch)	1.02 number/number content contained in export product
5. Double Blood Bag with Sampling Arm & NIP	5250.000	Plasma Cap (Rubber Cap)	1.03 number/number content contained in export product
6. Double Blood Bag with Sampling Arm, NIP, Holder & D Bag	41520.000	Luer Adapter with Isoprene Sheath (VN LA IN PC, Quick Lock, Latex Free VA) XX-MN 2000 LV	1.03 number/number content contained in export product
7. Triple Blood Bag	10672.000	Oxygen Absorber	1.03 number/number content contained in export product
8. Triple Blood Bag with Sampling Arm	1872.000	Y Tube	1.03 number/number content contained in export product
9. Triple Blood Bag with Sampling Arm, NIP, Holder & D Bag	20768.000	Thermal Transfer Ribbon 110 mm width x 300 mtr Long	1.03 meter/meter content contained in export product
10. Triple Blood Bag SAGM	9768.000	Big Break off Valve (Big BOV)	1.03 number/number content contained in export product
11. Triple Blood Bag SAGM with Sampling Arm	2720.000	Y Connector	1.03 number/number content contained in export product
12. Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	39256.000	Soft Shell Filter (CRC Filter)	1.03 number/number content contained in export product
13. Top & Bottom Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D	27160.000	Stamping Foil Tape 27 mm width x 500 mtr Long	1.03 number/number content contained in export product

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Bag			
14. Quadruple Blood Bag SAGM	12930.000	Tube Connector	1.03 number/number content contained in export product
15. Quadruple Blood Bag SAGM Buffy with Sampling Arm, NIP, Holder & D Bag	4104.000	Tube Holder	1.03 number/number content contained in export product
16. Top & Bottom Quadruple Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	9018.000	Big Break off Valve Sleeve (Big BOV Sleeve)	1.03 number/number content contained in export product
17. Top & Bottom Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	122955.000	TAB Tube Connector	1.03 number/number content contained in export product
18. Top & Bottom Penta Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	5744.000	PET-CPP Cover	1.02 number/number content contained in export product
19. Cord Blood Bag	1360.000		

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

Case No.:45/25/80-ALC2/2016		Party Name:DEE DEVELOPMENT ENGINEERS LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
27	HQ File :01/80/050/00605/AM17/	RLA File :05/23/040/00296/AM17/	Lic.No/Date:0510399935 29.09.2016	
Decision : The Committee considered the case as per agenda. Committee decided to allow import items under SION -1647. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				



28	Case ALC2/2016	No.: 50/25/80-	Party Name: BOYSEN INDIA PRIVATE LIMITED	Meet ALC2/2017 19.12.2017	No/Date: 17/80- 19.12.2017	Status: Deferred
	HQ :01/80/050/00610/AM17/	File :05/23/040/00288/AM17/	RLA :05/23/040/00288/AM17/	File :05/23/040/00288/AM17/	Lic.No/Date:0510400087 13.10.2016	Defer Date:20.2.2018.
Decision : The Committee considered the case as per agenda. It is noted that application send to DIPP previously. Case is deferred to 20.2.2018.						

29	Case ALC2/2016	No.: 26/19/80-	Party Name: CARPASTRETCH INDIA PRIVATE LIMITED	Meet ALC2/2017 19.12.2017	No/Date: 17/80- 19.12.2017	Status: Deferred
	HQ :01/80/050/00421/AM17/	File :31/83/040/00096/AM17/	RLA :31/83/040/00096/AM17/	File :31/83/040/00096/AM17/	Lic.No/Date:3110066369 19.10.2016	Defer Date:20.2.2018.
Decision : The Committee considered the case as per agenda. It is decided to send a complete set of application to DIPP Chemical for their examination and comments. Case is deferred to 20.2.2018.						

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Case ALC2/2016	No.: 13/19/80-	Party PENPOL PRIVATE LIMITED	Name: TERUMO	Meet ALC2/2017 19.12.2017	No/Date: 17/80- 19.12.2017	Status: Approved																												
HQ :01/80/050/00408/AM17/	File :53/24/040/00020/AM17/	RLA :53/24/040/00020/AM17/	File	Lic.No/Date:5310019234 27.10.2016																														
Decision : The Committee deliberated on the matter and taking clue from the written comments furnished by DIPP (TSW section) vide their letter no 07/9/2016-TSW dated 08.12.2017 ,it is decided to ratify the norms as under :-																																		
<table><tr><td>Export item Name</td><td>Quantity in (Number)</td><td>Import item name</td><td>Quantity allowed</td></tr><tr><td>1 Single Blood Bag</td><td>205620.000</td><td>PVC Compound</td><td>1.10 kg/kg conten contained in expo product</td></tr><tr><td>2. Single Blood Bag with NIP</td><td>13720.000</td><td>Stainless Steel Capillary (Cannule with Protective Cap) (Needle Assembly)</td><td>1.03 number / numbe content contained i export product</td></tr><tr><td>3. Single Blood Bag with Sampling Arm & NIP</td><td>1920.000</td><td>Evident Paper- Plastic in Roll or Sheet (Self Adhesive)</td><td>1.04 sq. mtr / sq. mt content contained i export product</td></tr><tr><td>4. Single Blood Bag with Sampling Arm NIP, Holder & D Bag</td><td>1344.000</td><td>Aluminium Foil Cover (Laminated Aluminium Pouch)</td><td>1.02 number / numbe content contained i export product</td></tr><tr><td>5. Single Blood Bag SAGM</td><td>1820.000</td><td>Plasma Cap (Rubber Cap)</td><td>1.03 number / numbe content contained i export product</td></tr><tr><td>6. Double Blood Bag</td><td>95280.000</td><td>Luer Adapter with Isoprene Sheath (VN LA IN PC, Quick Lock,</td><td>1.03 number / numbe content contained i export product</td></tr></table>							Export item Name	Quantity in (Number)	Import item name	Quantity allowed	1 Single Blood Bag	205620.000	PVC Compound	1.10 kg/kg conten contained in expo product	2. Single Blood Bag with NIP	13720.000	Stainless Steel Capillary (Cannule with Protective Cap) (Needle Assembly)	1.03 number / numbe content contained i export product	3. Single Blood Bag with Sampling Arm & NIP	1920.000	Evident Paper- Plastic in Roll or Sheet (Self Adhesive)	1.04 sq. mtr / sq. mt content contained i export product	4. Single Blood Bag with Sampling Arm NIP, Holder & D Bag	1344.000	Aluminium Foil Cover (Laminated Aluminium Pouch)	1.02 number / numbe content contained i export product	5. Single Blood Bag SAGM	1820.000	Plasma Cap (Rubber Cap)	1.03 number / numbe content contained i export product	6. Double Blood Bag	95280.000	Luer Adapter with Isoprene Sheath (VN LA IN PC, Quick Lock,	1.03 number / numbe content contained i export product
Export item Name	Quantity in (Number)	Import item name	Quantity allowed																															
1 Single Blood Bag	205620.000	PVC Compound	1.10 kg/kg conten contained in expo product																															
2. Single Blood Bag with NIP	13720.000	Stainless Steel Capillary (Cannule with Protective Cap) (Needle Assembly)	1.03 number / numbe content contained i export product																															
3. Single Blood Bag with Sampling Arm & NIP	1920.000	Evident Paper- Plastic in Roll or Sheet (Self Adhesive)	1.04 sq. mtr / sq. mt content contained i export product																															
4. Single Blood Bag with Sampling Arm NIP, Holder & D Bag	1344.000	Aluminium Foil Cover (Laminated Aluminium Pouch)	1.02 number / numbe content contained i export product																															
5. Single Blood Bag SAGM	1820.000	Plasma Cap (Rubber Cap)	1.03 number / numbe content contained i export product																															
6. Double Blood Bag	95280.000	Luer Adapter with Isoprene Sheath (VN LA IN PC, Quick Lock,	1.03 number / numbe content contained i export product																															

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		Latex Free VA) XX-MN 2000 LV	
7. Double Blood Bag with Sampling Arm, NIP, Holder & D Bag	47508.000	Oxygen Absorber	1.03 number / number content contained in export product
8. Triple Blood Bag	35640.000	Y Tube	1.03 number / number content contained in export product
9. Triple Blood Bag with Sampling Arm, NIP, Holder & D Bag	9608.000	Thermal Transfer Ribbon 110 mm width x 300 mtr Long	1.03 meter / meter content contained in export product
10. Triple Blood Bag SAGM	8400.000	Big Break off Valve (Big BOV)	1.03 number / number content contained in export product
11. Triple Blood Bag SAGM with Sampling Arm	1360.000	Y Connector	1.03 number / number content contained in export product
12. Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	57488.000	Soft Shell Filter (CRC Filter)	1.03 number / number content contained in export product
13. Top & Bottom Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	10584.000	Stamping Foil Tape 27 mm width x 500 mtr Long	1.03 number / number content contained in export product
14. Quadruple Blood Bag with Sampling Arm	10020.000	Tube Connector	1.03 number / number content contained in export product
15. Quadruple Blood Bag with Sampling Arm, NIP, Holder & D Bag	1386.000	Tube Holder	1.03 number / number content contained in export product
16. Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder	11964.000	Big Break off Valve Sleeve (Big BOV Sleeve)	1.03 number / number content contained in export product

& D Bag			
17. Quadruple Blood Bag SAGM Buffy with Sampling Arm, NIP, Holder & D Bag	22320.000	TAB Tube Connector	1.03 number / number content contained in export product
18. Top & Bottom Quadruple Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	9774.000	PET-CPP Cover	1.02 number / number content contained in export product
19. Top & Bottom Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	34083.000		
20. Penta Blood Bag with NIP	3600.000		
21. Top & Bottom Penta Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	5376.000		
22. Cord Blood Bag	1840.000		

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

Case No.:62/25/80-ALC2/2016	Party Name:BARODA EQUIPMENT AND VESSELS PVT LTD	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
HQ :01/80/050/00622/AM17/	File RLA :34/24/040/00214/AM17/	File Lic.No/Date:3410042637 28.10.2016	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda and took following decision: 1. The import item at sl. No 1 &2 is allowed 1.05 kg/ kg content in the export product under SION C-1647			

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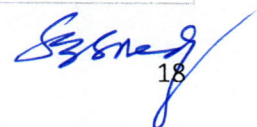
2. The item at sl. No 3 to 13 are allowed on net to net with accountability clause. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

Case No.:28/25/80-ALC2/2016	Party Name:DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
HQ :01/80/050/00588/AM17/	File RLA :09/24/040/00422/AM17/	File Lic.No/Date:0910064404 18.11.2016	
32 Decision : The Committee considered the case as per agenda and decided to ask the firm to furnish information on following points :-			
1.The net content of import item 1and 2 in export product			
2. The complete calculation on requirement of import item for manufacturing of export product.			
Case is deferred to 20.2.2018.			

Case No.:46/19/80-ALC2/2016	Party Name:SPIRAL EHL ENGINEERING PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00441/AM17/	File RLA :05/24/040/00378/AM17/	File Lic.No/Date:0510400579 01.12.2016	
33 * Decision : The Committee considered the case as per agenda and took following decision:			
1. The import item at sl. No 1 ,2,16 and 17 are allowed 1.05 kg/ kg content in the export product under SION C-1647			
2. The item at sl. No 3 to 15 and 18 to 29 are allowed on net to net with accountability clause.			
RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:5/25/80-ALC2/2016	Party Name:KELVION INDIA PVT LTD	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00565/AM17/	File RLA :03/94/040/00791/AM17/	File Lic.No/Date:0310809806 14.12.2016	
34 Decision : The Committee considered the case as per agenda and took following decision :-			
1. The import item allowed on 2% wastage with net content certified by central excise/GST/Customs authority or as declared in shipping bills.			
RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:17/25/80-ALC2/2016	Party Name:ALPINE COILS LLP	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
HQ :01/80/050/00577/AM17/	File RLA :04/24/040/00175/AM17/	File Lic.No/Date:0410162652 02.01.2017	Defer Date:20.2.2018
35 Decision : The committee considered the case as per agenda and noted that deficiency			


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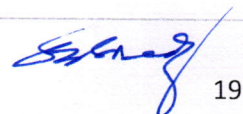
raised by DIPP vide their letter dated 28.4.2017 sent to the firm on 25.5.2017. The reply furnished by the firm vide e mail dated 10.10.2017 sent to DIPP for their comments. The comments of DIPP is awaited. Case is deferred to 20.2.2018

36	Case No.: 23/25/80-ALC2/2016	Party Name:ITRON INDIA PVT. LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00583/AM17/	File RLA :05/23/040/00354/AM17/	File Lic.No/Date:0510401221 10.01.2017	
Decision : The Committee considered the case as per agenda . It is decided to allow import item under GN-4 of Engineering product , with accountability clause. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

37	Case No.: 25/25/80-ALC2/2016	Party Name:ITRON INDIA PVT. LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00585/AM17/	File RLA :05/23/040/00381/AM17/	File Lic.No/Date:0510401223 10.01.2017	
Decision : The Committee considered the case as per agenda . It is decided to allow import item under GN-4 of Engineering product , with accountability clause. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

38	Case No.: 33/5/80-ALC2/2017	Party Name:RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00094/AM18/	File RLA :09/24/040/00523/AM17/	File Lic.No/Date:0910064576 12.01.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item quantity 327.7 Lbs (Pounds) with 60 % wastage. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

39	Case No.: 38/5/80-ALC2/2017	Party Name:FUTURE TECH ENGINEERING PVT.LTD,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00099/AM18/	File RLA :07/24/040/00311/AM17/	File Lic.No/Date:0710110952 12.01.2017	
Decision : The Committee considered the case as per agenda and took the following decision. Firm will submit Customs/GST/ central excise authority certified consumption data to the RA at the time of EODC. RA would compare this with the quantity applied by them and allow lower of the two for redemption purpose. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .				

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40	Case No.:35/25/80-ALC2/2016		Party Name:JSSI HYDRAULICS (P) LTD	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00595/AM17/	File RLA :05/23/040/00455/AM17/	File Lic.No/Date:0510401337 18.01.2017		
Decision : The Committee considered the case as per agenda .It is decided o allow import item under SION C-1647. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .					

41	Case No.:39/25/80-ALC2/2016		Party Name:DEE DEVELOPMENT ENGINEERS LTD.	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00599/AM17/	File RLA :05/23/040/00493/AM17/	File Lic.No/Date:0510401415 30.01.2017		
Decision : The Committee considered the case as per agenda. It is decided to ratify the norms on the recommendation of DHI I.D Note no TSW B3 (91)/2017 dated 29.11.2017 (copy of the letter attached at the end of minutes).					

42	Case No.:18/25/80-ALC2/2016		Party Name:M M AQUA TECHNOLOGIES LTD.	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00578/AM17/	File RLA :05/24/040/00021/AM14/	File Lic.No/Date:0510401440 31.01.2017		
Decision : The Committee considered the case as per agenda .It is decided to allow import item quantity 504000 K.G with 5 % wastage. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .					

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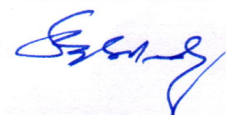
Case ALC2/2016	No.:55/25/80-	Party PENPOL PRIVATE LIMITED	Name:TERUMO	Meet ALC2/2017 19.12.2017	No/Date:17/80-	Status: Approved
HQ :01/80/050/00615/AM17/	File	RLA :53/24/040/00026/AM17/	File	Lic.No/Date:5310019276 02.02.2017		
Decision : The Committee deliberated on the matter and taking clue from the written comments furnished by DIPP (TSW section) vide their letter no 07/9/2016-TSW dated 08.12.2017 ,it is decided to ratify the norms as under :-						
Export item Name		Quantity in (Number)	Import item name		Quantity allowed	
1. Single Blood Bag		22810.000	PVC Compound		1.10 kg/kg content contained in export product	
2. Single Blood Bag with Sampling Arm		1840.000	Stainless Steel Capillary (Cannule with Protective Cap) (		1.03 number/ number content contained in export product	

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		Needle Assembly)	
3. Single Blood Bag with NIP	51145.000	Evident Paper-Plastic in Roll or Sheet (Self Adhesive)	1.04 sq. mtr. /sq. mtr. content contained in export product
4. Single Transfer Bag	5600.000	Aluminium Foil Cover (Laminated Aluminium Pouch)	1.02 number/ number content contained in export product
5. Double Blood Bag	13020.000	Plasma Cap (Rubber Cap)	1.03 number/ number content contained in export product
6. Double Blood Bag with Sampling Arm	5580.000	Luer Adaptor Holder Assembly	1.03 number/ number content contained in export product
7. Triple Blood Bag	31248.000	Oxygen Absorber	1.03 number/ number content contained in export product
8. Triple Blood Bag with Sampling Arm	3744.000	Y Tube	1.03 number/ number content contained in export product
9. Triple Blood Bag with Sampling Arm, NIP, Holder & D Bag	28720.000	Thermal Transfer Ribbon 110 mm width x 300 mtr Long	1.03 meter / meter content contained in export product
10. Triple Blood Bag SAGM	11200.000	Big Break off Valve (Big BOV)	1.03 number/ number content contained in export product
11. Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	164112.000	Y Connector	1.03 number/ number content contained in export product
12. Top & Bottom Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	62416.000	Soft Shell Filter (CRC Filter)	1.03 number/ number content contained in export product
13. Quadruple Blood Bag SAGM	27690.000	Stamping Foil Tape 27 mm width x 500 mtr Long	1.03 number/ number content contained in export product

14. Quadruple Blood Bag SAGM with Sampling Arm	1380.000	Tube Connector	1.03 number/ number content contained in export product
15. Quadruple Blood Bag SAGM with Sampling Arm & Holder	15180.000	Tube Holder	1.03 number/ number content contained in export product
16. Quadruple Blood Bag SAGM with WBRP Filter with Sampling Arm, NIP, Holder & D Bag	16752.000	Big Break off Valve Sleeve (Big BOV Sleeve)	1.03 number/ number content contained in export product
17. Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	30558.000	TAB Tube Connector	1.03 number/ number content contained in export product
18. Quadruple Blood Bag SAGM Buffy with Sampling Arm, NIP, Holder & D Bag	16650.000	PET-CPP Cover	1.02 number/ number content contained in export product
19. Top & Bottom Quadruple Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	60534.000		
20. Top & Bottom Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	93639.000		

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.



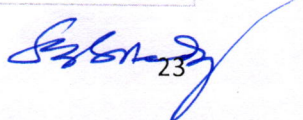
44	Case No.:24/5/80-ALC2/2017	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status :Deferred
	HQ :01/80/050/00085/AM18/	File RLA :09/24/040/00581/AM17/	File Lic.No/Date:0910064663 07.02.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda. It is noted that application sent to DHI on 6.6.2017 for their examination and comments. Case is deferred to 20.2.2018				

45	Case No.:25/5/80-ALC2/2017	Party Name:AZAD ENGINEERING PRIVATE LIMITED		Status: Deferred
	HQ :01/80/050/00086/AM18/	File RLA :09/24/040/00579/AM17/	File Lic.No/Date:0910064664 07.02.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda. It is noted that application sent to DHI on 6.6.2017 for their examination and comments. Case is deferred to 20.2.2018				

46	Case No.:6/26/80-ALC2/2016	Party Name:AUTOCOMP CORPORATION PANSE PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00630/AM17/	File RLA :31/83/040/00152/AM17/	File Lic.No/Date:3110066585 10.02.2017	Defer Date:20.2.2018
Decision : The committee considered the case as per agenda . It is decided to ask the firm to furnish information as recommended by DHI vide their letter no 3/40/17-TSW (B) dated 23.5.17. Case is deferred to 20.2.2018.				

47	Case No.:42/25/80-ALC2/2016	Party Name:MARUTI HYDRAULICS PVT. LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Rejected
	HQ :01/80/050/00602/AM17/	File RLA :31/83/040/00153/AM17/	File Lic.No/Date:3110066587 14.02.2017	
Decision : The committee considered the case as per agenda. It is decided to reject the case as import and export items are same. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

48	Case No.:20/5/80-ALC2/2017	Party Name:FUTURE TECH ENGINEERING PVT.LTD,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00081/AM18/	File RLA :07/24/040/00399/AM17/	File Lic.No/Date:0710111297 20.03.2017	
Decision : The Committee considered the case as per agenda and took the following				


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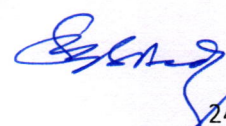
decision. Authorisation holder shall submit a certificate from Customs/GST/Central excise authorities showing production consumption data to the RA at the time of EODC. RA would compare this with the quantity applied by them and allow lower of the two for redemption purpose.

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .

49	Case No.:8/5/80-ALC2/2017		Party Name:OAM SAAI INTERNATIONAL INC.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved Rejected
	HQ :01/80/050/00069/AM18/	File	RLA :05/24/040/00649/AM17/	File Lic.No/Date:0510402055 24.03.2017	
Decision : The committee considered the case as per agenda. It is decided to reject the case as import and export items are same. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee .					

50	Case No.:18/5/80-ALC2/2017		Party Name:SARA PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00079/AM18/	File	RLA :61/24/040/00006/AM17/	File Lic.No/Date:6110001414 24.03.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item net to net with accountability clause as per GN-4 of Engineering product group. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.					

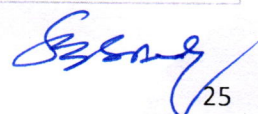
51	Case No.:21/5/80-ALC2/2017		Party Name:HELVOET RUBBER AND PLASTIC TECHNOLOGIES INDIA P.L.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00082/AM18/	File	RLA :31/83/040/00182/AM17/	File Lic.No/Date:3110066650 31.03.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda and decided to call for information on following points :-					
a). Technical descriptions / specifications, percentage composition (by weight) of the products to be exported; b). Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process; c). Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/ commercial value may be indicated; d). Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product; f). What are other ingredients used in manufacturing other than the ones claimed in authorisation. Case is deferred to 20.2.2018.					


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Case No.:23/5/80-ALC2/2017	Party Name:TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00084/AM18/	File RLA :53/24/040/00028/AM17/	File Lic.No/Date:5310019312 03.04.2017	

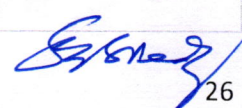
Decision : The Committee deliberated on the matter and taking clue from the written comments furnished by DIPP (TSW section) vide their letter no 07/9/2016-TSW dated 08.12.2017 ,it is decided to ratify the norms as under :-

Export item Name	Quantity in (Number)	Import item name	Quantity allowed
1. Single Blood Bag	14860.000	PVC Compound	1.10 kg / kg content contained in export product
2. Single Blood Bag with NIP	25090.000	Stainless Steel Capillary (Cannule with Protective Cap) (Needle Assembly)	1.03 number / number content contained in export product
3. Single Blood Bag with Sampling Arm NIP, Holder & D Bag	1344.000	Evident Paper- Plastic in Roll or Sheet (Self Adhesive)	1.04 sq. mtr. /sq. mt content contained in export product
4. Double Blood Bag	53712.000	Aluminium Foil Cover (Laminated Aluminium Pouch)	1.02 number / number content contained in export product
5. Double Blood Bag with Sampling Arm	3720.000	Plasma Cap (Rubber Cap)	1.03 number / number content contained in export product
6. Double Blood Bag with Sampling Arm, NIP, Holder & D Bag	435210.000	Luer Adaptor Holder Assembly	1.03 number / number content contained in export product
7. Triple Blood Bag with Sampling Arm, NIP, Holder & D Bag	71080.000	Oxygen Absorber	1.03 number / number content contained in export product
8. Triple Blood Bag SAGM	10288.000	Y Tube	1.03 number / number content contained in export product
9. Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	502856.000	Thermal Transfer Ribbon 110 mm width x 300 mtr Long	1.03 meter/meter content contained in export product


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10. Top & Bottom Triple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	35280.000	Big Break off Valve (Big BOV)	1.03 number / number content contained in export product
11. Quadruple Blood Bag SAGM	46920.000	Y Connector	1.03 number / number content contained in export product
12. Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	12522.000	Soft Shell Filter (CRC Filter)	1.03 number / number content contained in export product
13. Quadruple Blood Bag SAGM Buffy with Sampling Arm, NIP, Holder & D Bag	18966.000	Stamping Foil Tape 27 mm width x 500 mtr Long	1.03 number / number content contained in export product
14. Top & Bottom Quadruple Blood Bag SAGM with CRC Filter, Sampling Arm, NIP, Holder & D Bag	10800.000	Tube Connector	1.03 number / number content contained in export product
15. Top & Bottom Quadruple Blood Bag SAGM with Sampling Arm, NIP, Holder & D Bag	67998.000	Tube Holder	1.03 number / number content contained in export product
16. Penta Blood Bag with NIP	2574.000	Big Break off Valve Sleeve (Big BOV Sleeve)	1.03 number / number content contained in export product
		TAB Tube Connector	1.03 number / number content contained in export product
		PET-CPP Cover	1.02 number / number content contained in export product

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

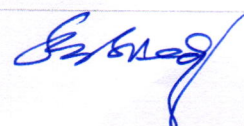
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53	Case No.:9/5/80-ALC2/2017	Party Name:DEE DEVELOPMENT ENGINEERS LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ File :01/80/050/00070/AM18/	RLA File :05/23/040/00584/AM17/	Lic.No/Date:0510402180 06.04.2017	Defer Date:19.12.2017
Decision : The Committee considered the case as per agenda . It is decided to allow import items under SION C-1647. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

54	Case No.:15/5/80-ALC2/2017	Party Name:GEA ENERGY SYSTEM INDIA LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ File :01/80/050/00076/AM18/	RLA File :04/24/040/00235/AM17/	Lic.No/Date:0410162959 07.04.2017	
Decision : The Committee considered the case as per agenda and took following decision :- 1. The import item at Sl . no. 1,2,3 and 7 are allowed under SION C-1647 2. 2. The import item at sl. No. 4,5,6 and 8 are allowed under GN-4 of Engineering product on net to net basis with accountability clause RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

55	Case No.:16/5/80-ALC2/2017	Party Name:ALPINE COILS LLP	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ File :01/80/050/00077/AM18/	RLA File :04/24/040/00234/AM17/	Lic.No/Date:0410162960 07.04.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item with 1% wastage on the net content of copper with a condition that firm will declare Copper content in export product and same may be incorporated in the description of export product. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

56	Case No.:17/5/80-ALC2/2017	Party Name:KYOCERA CTC PRECISION TOOLS PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ File :01/80/050/00078/AM18/	RLA File :02/24/040/00003/AM18/	Lic.No/Date:0210207535 18.04.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda and decided to ask the firm to furnish information on following :- The complete calculation of import item requirement. Case is deferred to 20.2.2018.				



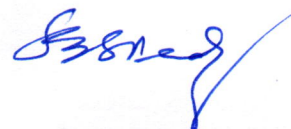
57	Case No.:14/5/80-ALC2/2017	Party Name: OAM SAAI INTERNATIONAL INC.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Deferred
	HQ File :01/80/050/00075/AM18/	RLA File :05/24/040/00023/AM18/	Lic.No/Date:0510402278 20.04.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda. It is decided to send complete set of application to DIPP for examinations/comments. Case is deferred to 20.2.2018.				

58	Case No.:7/8/80-ALC2/2017	Party Name:BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Approved
	HQ File :01/80/050/00151/AM18/	RLA File :03/94/040/00071/AM18/	Lic.No/Date:0310812707 24.04.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee				

59	Case No.:9/8/80-ALC2/2017	Party Name:BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Approved
	HQ File :01/80/050/00153/AM18/	RLA File :03/94/040/00073/AM18/	Lic.No/Date:0310812709 24.04.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee				

60	Case No.:10/8/80-ALC2/2017	Party Name:BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Approved
	HQ File :01/80/050/00154/AM18/	RLA File :03/94/040/00059/AM18/	Lic.No/Date:0310812702 24.04.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee				

61	Case No.:29/8/80-ALC2/2017	Party Name:NUCON AEROSPACE PVT LTD	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status:Approved
	HQ File :01/80/050/00173/AM18/	RLA File :09/24/040/00652/AM17/	Lic.No/Date:0910064966 25.04.2017	
Decision : The Committee considered the case as per agenda . It is decided to allow import items under SION C-1647 . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				



62	Case No.:22/8/80-ALC2/2017	Party Name:FLASH FORGE PVT LTD	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00166/AM18/	File RLA :26/24/040/00003/AM18/	File Lic.No/Date:2610012791 28.04.2017	
Decision : The Committee considered the case as per agenda . It is decided to allow import items under SION C-1647 . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

63	Case No.:19/5/80-ALC2/2017	Party Name:HELVOET RUBBER AND PLASTIC TECHNOLOGIES INDIA P.L.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00080/AM18/	File RLA :31/83/040/00020/AM18/	File Lic.No/Date:3110066717 02.05.2017	Defer Date:20.2.2018.
Decision : The Committee considered the case as per agenda and it is noted that application sent to DIPP (Chemical) on 6.6.2017. Case is deferred to 20.2.2018.				

64	Case No.:2/4/80-ALC2/2017	Party Name:FRIZAIR PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00057/AM18/	File RLA :09/24/040/00049/AM18/	File Lic.No/Date:0910065010 04.05.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied . RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee				

65	Case No.:39/5/80-ALC2/2017	Party Name:L & T-MHPS TURBINE GENERATORS PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00100/AM18/	File RLA :03/95/040/01041/AM17/	File Lic.No/Date:0310813078 05.05.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda. It is noted on the recommendation of DHI deficiency letter sent to the firm vide e mail on 28.8.2017. It is decided to send final reminder to the firm by hard copy to furnish the requisite information. Case is deferred to 20.2.2018				

66	Case No.:10/7/80-ALC2/2017	Party Name:EL SEWEDY ELECTROMETER INDIA PVT.LTD.	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00120/AM18/	File RLA :05/23/040/00044/AM18/	File Lic.No/Date:0510402497 09.05.2017	
Decision : The Committee considered the case as per agenda and decided to allow import item under GN-4 of Engineering product on Net to Net basis with accountability clause. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

67	Case No.:26/7/80-ALC2/2017		Party Name:CHASYS AUTOMOTIVE COMPONENTS PVT. LTD.	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00136/AM18/	File RLA :31/83/040/00181/AM17/	File Lic.No/Date:3110066727 09.05.2017		
Decision : The Committee considered the case as per agenda. It is decided to ratify the norms on repeat basis on the recommendation of DHI as allowed in respect of Advance authorisation no 3110066778 dated 09.6.2017 (case at sl. No 84 of this meeting). RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.					

68	Case No.:1/5/80-ALC2/2017		Party Name:FRIZAIR PRIVATE LIMITED	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00062/AM18/	File RLA :09/24/040/00077/AM18/	File Lic.No/Date:0910065036 12.05.2017		
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee					

69	Case No.:31/8/80-ALC2/2017		Party Name:RIETER INDIA PRIVATE LIMITED	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00175/AM18/	File RLA :31/82/040/00016/AM18/	File Lic.No/Date:3110066731 12.05.2017		
Decision : The Committee considered the case as per agenda. The Committee considered the case as per agenda. It is decided to allow import item Net to Net basis without any wastage under GN-4 of Engineering product , with accountability clause. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.					

70	Case No.:28/8/80-ALC2/2017		Party Name:NIPHA EXPORTS PRIVATE LIMITED	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00172/AM18/	File RLA :02/24/040/00026/AM18/	File Lic.No/Date:0210207598 15.05.2017	Defer Date:20.2.2018	
Decision : The Committee considered the case as per agenda. It is decided to send reminder to the firm to furnish requisite information at sl. No 3,4,5 & 11 of standard format. Case is deferred to 20.2.2018.					

71	Case No.:4/8/80-ALC2/2017		Party Name:THE INDURE PVT. LTD	Meet No/Date:17/80- ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00148/AM18/	File RLA :05/24/040/00005/AM18/	File Lic.No/Date:0510402573 16.05.2017	Defer Date:20.2.2018	
Decision : The Committee considered the case as per agenda. It is decided to send final reminder to the firm to furnish requisite information at sl. No 3,4,5 & 11 of standard format. Case is deferred to 20.2.2018					

72	Case No.:8/8/80-ALC2/2017	Party Name:BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00152/AM18/	File RLA :03/94/040/00142/AM18/	File Lic.No/Date:0310813305 16.05.2017	Defer Date:20.2.2018.7
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.				

73	Case No.:11/8/80-ALC2/2017	Party Name:BONATRANS INDIA PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00155/AM18/	File RLA :03/94/040/00139/AM18/	File Lic.No/Date:0310813302 16.05.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee				

74	Case No.:30/8/80-ALC2/2017	Party Name:OM OPTEL INDUSTRIES PRIVATE LIMITED,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00174/AM18/	File RLA :11/24/040/00002/AM18/	File Lic.No/Date:1110028281 23.05.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda. It is decided to remind MEIT to expedite their comments .Case is deferred to 20.2.2018.				

75	Case No.:2/5/80-ALC2/2017	Party Name:FRIZAIR PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00063/AM18/	File RLA :09/24/040/00091/AM18/	File Lic.No/Date:0910065095 24.05.2017	
Decision : The Committee considered the case as per agenda. It is decided to allow import item as applied. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee				

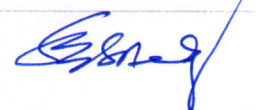
76	Case No.:6/8/80-ALC2/2017	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00150/AM18/	File RLA :03/94/040/00141/AM18/	File Lic.No/Date:0310813498 24.05.2017	Defer Date:20.2.2018.
Decision : The Committee considered the case as per agenda. It is decided to remind the firm to furnish information as per the deficiency raised by DEIT. Case is deferred to 20.2.2018.				

77	Case No.:24/8/80-ALC2/2017	Party Name:I-TECH PLAST INDIA PVT.LTD.(EOU)	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ File :01/80/050/00168/AM18/	RLA File :03/94/040/00157/AM18/	Lic.No/Date:0310813534 25.05.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda. It is decided to send complete set of application to DIPP for their examination and comments. Case is deferred to 20.2.2018				

78	Case No.:1/8/80-ALC2/2017	Party Name:VISHAL ENGINEERING CORPORATION	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ File :01/80/050/00145/AM18/	RLA File :06/24/040/00008/AM18/	Lic.No/Date:0610038630 29.05.2017	Defer Date:20.2.2018.
Decision : The Committee considered the case as per agenda. It is decided to ask the firm to furnish information on following :- 1. The item to be exported in number. 2. The weight of the export item. 3. The weight of Aluminum . 4. The material balance. Case is deferred to 20.2.2018.				

79	Case No.:3/5/80-ALC2/2017	Party Name: BIO - TECH VISION CARE PVT.LTD	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ File :01/80/050/00064/AM18/	RLA File :08/24/040/00056/AM18/	Lic.No/Date:0810140386 30.05.2017	Defer Date:20.2.2018
Decision : The Committee considered the case as per agenda and noted that this office has requested RA Ahmedabad vide email on 22.9.2017 to furnish hard copy of the application . The hard copy of application has not been received so far. It is decided to remind RA concerned .Case is deferred to 20.2.2018.				

80	Case No.:26/8/80-ALC2/2017	Party Name: MICRON INSTRUMENTS PVT LTD	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Withdrawn
	HQ File :01/80/050/00170/AM18/	RLA File :05/24/040/00105/AM18/	Lic.No/Date:0510402989 31.05.2017	
Decision : The Committee considered the case as per agenda. It is noted that firm vide their letter No. Ref. ND/MI.F-131-2989/2017 dated 17.11.2017 has informed that they have surrendered the above mentioned advance authorisation in CLA New Delhi and same has been cancelled by CLA vide their letter no SP 127076 dated 6.10.2017. It is decided to withdraw the case from agenda.				



Case No.:34/8/80-ALC2/2017		Party Name:VEELINE MEDIA LTD.		Meet No/Date:17/80-ALC2/2017 19.12.2017	Status Approved
HQ :01/80/050/00178/AM18/	File	RLA :02/24/040/00037/AM18/	File	Lic.No/Date:0210207642 31.05.2017	

81 **Decision :** The Committee considered the case as per agenda and took following decision :-
 1.The import item at Sl. No. 1 to 7 and 12 are allowed under GN-4 of Engineering product on Net to net basis without any wastage with accountability clause.
 2. The item at sl. No 8 to 11 are allowed under SION C-1647.
 RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

Case No.:21/8/80-ALC2/2017		Party Name:FLASH FORGE PVT LTD		Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Rejected
HQ :01/80/050/00165/AM18/	File	RLA :26/24/040/00007/AM18/	File	Lic.No/Date:2610012803 02.06.2017	

82 **Decision :** The Committee considered the case as per agenda and it is noted that on the recommendation of DIPP deficiency letter dated 18.7.2017 , letter sent to the firm to furnish information vide e mail dated 28.8.2017 and final reminder sent vide e mail dated 16.11.2017 and reply received from the firm so far. Committee decided to reject the case. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee

Case No.:1/11/80-ALC2/2017		Party Name:HTL LIMITED		Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
HQ :01/80/050/00214/AM18/	File	RLA :04/24/040/00045/AM18/	File	Lic.No/Date:0410163186 05.06.2017	Defer Date:20.2.2018.

Decision : The Committee considered the case as per agenda and it is noted that hard copy of the application not received. It is decided to remind RA Concerned and firm to furnish hard copy of the application .case is deferred to 20.2.2018.

Case No.:14/8/80-ALC2/2017		Party Name:CHASYS AUTOMOTIVE COMPONENTS PVT. LTD.		Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
HQ :01/80/050/00158/AM18/	File	RLA :31/83/040/00033/AM18/	File	Lic.No/Date:3110066778 09.06.2017	

84 **Decision :** The Committee considered the case as per agenda. It is decided to ratify the norms based on the recommendation of DHI letter No.TSWB/3/60/2017 dated 24.11.2017 (Copy of the letter attached at the end of minutes.) RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

85	Case No.:23/8/80-ALC2/2017	Party Name:HTL LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00167/AM18/	File RLA :04/24/040/00059/AM18/	File Lic.No/Date:0410163237 19.06.2017	Defer Date:20.2.2018.

Decision : The Committee considered the case as per agenda. It is noted that DEIT has raised deficiency vide their letter dated 10.8.2017 and letter sent to the firm vide e mail dated 5.10.2017 to furnish information . It is decided to send final reminder to the firm to furnish information failing to which case will be rejected. Case is deferred to 20.2.2018.

86	Case No.:2/8/80-ALC2/2017	Party Name:FRIZAIR PRIVATE LIMITED	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Approved
	HQ :01/80/050/00146/AM18/	File RLA :09/24/040/00168/AM18/	File Lic.No/Date:0910065222 28.06.2017	

Decision : The Committee considered the case as per agenda. It is decided to defer the case for next meeting.

87	Case No.:3/8/80-ALC2/2017	Party Name:CHEMICO SYNTHETICS LTD.,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00147/AM18/	File RLA :05/23/040/00108/AM18/	File Lic.No/Date:0510403251 28.06.2017	Defer Date:20.2.2018

Decision : The Committee considered the case as per agenda. It is noted that hard copy of the application not received so far. It is decided to request RA concerned and firm to furnish hard copy of the application at the earliest. Case is deferred to 20.2.2018.

88	Case No.:5/8/80-ALC2/2017	Party Name:CHEMICO SYNTHETICS LTD.,	Meet No/Date:17/80-ALC2/2017 19.12.2017	Status: Deferred
	HQ :01/80/050/00149/AM18/	File RLA :05/23/040/00124/AM18/	File Lic.No/Date:0510403286 30.06.2017	Defer Date:20.2.2018.

Decision : The Committee considered the case as per agenda. It is noted that hard copy of the application not received so far. It is decided to request RA concerned and firm to furnish hard copy of the application at the earliest. Case is deferred to 20.2.2018.

Manual Cases

No.405

Case No. A/R-48	M/s. Pranita Engineering Solutions Pvt. Ltd.,	HQF.No.01/80/162/00101/AM15/DES.I	Lic. No. & date
Meeting No.17/18		RLA, No.07/24/040/00187/AM09	0710059077
Date: 19.12.2017		Request for fixation of norms.	dt.13.08.2008

Decision: The Committee considered the case as per agenda. It is noted that as per MSME, Bangalore vide their letter dated 22.7.2015 has furnished valuation report on percentage of scrap. Committee decided to send a complete set of application to DIPP to examine the matter and furnish their comments. Case is deferred to 20.2.2018.

S.No. 406

Case No. A/R-163	M/s. Boysen India Ltd., Uttar Pradesh	HQF.No.01/80/050/00138/AM16/DES.I	Lic. No. & date
Meeting No.17/18		RLA, No.05/23/040/00096/AM16	0510394521
Date: 19.12.2017		Request fixation of norms	dt.10.06.2015

Decision : The committee considered the case as per agenda. It is decided to send a complete set of application to DIPP for their examination and comments. Case is deferred to 20.2.2018.

S.No. 407

Case No. A/R-164	M/s. BIO-TECH Vision Care Pvt. Ltd., Ahmedabad	HQF.No.01/80/050/00120/AM16/DES.I	Lic. No. & date
Meeting No.17/18		RLA, No.08/24/040/00023/AM16	0810135195
Date: 19.12.2017		Request for revision of norms	dt.06.05.2015

Decision: The committee considered the case as per agenda. It is decided to request the firm to appear before Norms committee for personal hearing. Case is deferred to 20.2.2018

S.No. 408

Case No.A/R – 14	M/s Larsen & Toubro Limited, Mumbai	F.No.01/80/050/00170/AM12/DES.I	Lic. No. and date
Meeting No.17/18		RLA No.03/95/040/00166/AM12	0310640468
Date: 19.12.2017		Request for amendment in description of export product.	Date 05.07.2011

Decision: The committee considered the case as per agenda. It is decided to maintain status quo as per the earlier decision of Norms committee meeting no 25/17 dated 14.3.2017.

RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

S.No.409

Case No.A/R – 18	M/s KINECO PRIVATE LIMITED, GOA.	HQF.No.01/80/050/00133/AM11/DES.I	Lic. No. and date
Meeting No.17/18		RLA F.No.17/24/040/00028/AM10	i) 1710002815
		RLA F.No.17/24/040/00017/AM11	date 08.10.2009
		RLA F.No.17/24/040/00055/AM10	ii) 1710003514
		RLA F.No.17/24/040/00008/AM11	date 30.09.2010
		RLA F.No.17/24/040/00004/AM11	iii) 1710003301
Date: 19.12.2017		Request for fixation / modification / amendment of norms.	date 28.04.2010
			iv) 1710003421
			date 27.07.2010
			v) 1710003338
			date 21.05.2010

Decision: The committee considered the case as per agenda. It is decided to reject the request of the firm regarding modification/amendment of norms as no calculation furnished by the firm. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

[Signature] 35

SI.No. 410

Case No.A/R – 55	M/s Larsen & Toubro Limited, Mumbai	F.No.01/80/050/00618/AM15/DES.I	Lic. No. and date
Meeting No. 17/18		RLA No.03/95/040/00690/AM15	0310791521
Dated: 19.12.2017		Request for re-ratification of norms.	dt. 28.11.2014

Decision: The committee considered the case as per agenda. It is decided to allow import item at sl. no 5 to 7 of licence amendment sheet dated 23.11.2015 under SION C-1647. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

SI.No. 411

Case No.A/R – 56	M/s Bharat Heavy Electrical Limited, Hyderabad.	F.No.01/80/050/00495/AM11/DES.I	Lic. No. and date
Meeting No. 17/18		RLA No.09/24/040/00169/AM11	0910043002
Dated: 19.12.2017		Request for fixation of norms.	dt. 06.08.2010

Decision: The committee noted that as per the minutes of norms committee meeting no 13/13 dated 11.9.2012 BHEL has obtained the above advance authorisation for import of inputs required for manufacture of power plant for supplies to M/s Sterlite Industries India Ltd. who in turn has taken EPCG licence and they are going to discharge EPCG obligation by way of export of phosphoric Acid. The matter was referred to EPCG Division of this office seeking their opinion whether an EPCG licence can be issued for import of power plant against which export obligation will be discharged by way of export of not the export of power generated by the power plant but by way of export of other products manufactured by M/s Sterlite Industries India Ltd. i.e phosphoric Acid.

The EPCG Division of this office furnished their reply vide O.M No 18/93/AM-17/P-5/107 dated 27.10.2016 as under :-

i. The policy for importability of DG sets under EPCG Scheme had been clarified vide PC 29,199 and PC 20,2005. It is stated that Policy circular no 29 decentralised the powers for considering EPCG application for DG sets less than 1000 KVA to RAs and Policy circular no 20 dated 23.2.2005 allowed import of second hand Generators with capacity of more than 10 KVA under EPCG Scheme without any age restriction.

ii. The import of Power Generating Sets (including Captive power plants and power Generator sets of any kind) were disallowed under EPCG Scheme vide Notification no 07 dated 18.4.2013 and this notification have no retrospective effect.

iii. It is further clarified that as far as exportability of alternate product such as phosphoric Acid is concerned under para 5.4 of FTP w.e.f 31.3.2003 Export obligation may also be fulfilled by export of other goods manufactured or service rendered by the same firm / company which has the EPCG Licence. EO fulfilment by export of 100% alternate product was also allowed under EPCG scheme vide PN 42 dated 28.1.2004. The same is reduced to 50 % w.e.f 1.4.2008 and the provision was removed on 17.4.2013.

This matter may be deferred to next meeting.

SI.No. 412

Case No.A/R -57	M/s L&T-MHI Turbine Generators Pvt. Ltd	F.No.01/80/050/00390/AM14/DES.I	Lic. No. and date
Meeting No. 17/18		RLA No.03/95/040/00055/AM14	0310753783
Dated: 19.12.2017		Request for amendment in norms	Dt.15.10.2013

Decision: The committee considered the case as per agenda. It is decided to amend the norms based on the recommendation of DHI letter no. TSWB 3/104/2010 dated 18.12.2017. copy of the letter attached at the end of minutes. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.

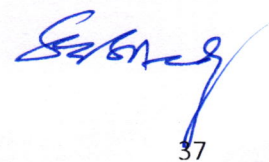
[Signature] 36

Sl.No. 413

Case No. A/R-67	M/s. MSS India Pvt. Ltd., Mumbai	<u>F. No. 01/80/162/204/AM18/DES-I</u>
ALC Meeting No. 17/18 dt . 19.12.2017	Subject :-Modification / Ratification of input-output Wastage norms for the year 2013-14, 2014-15 & 2015-16 for Electrical Spares/ parts for Industrial use	
Decision: The committee considered the case as per agenda . It is decided to allow the wastage norms for the year 2014-14, 2014-15 & 2015-16 based on the recommendation of DIPP letter No.12/78/2017-TSW-A/R dated 17.11.2017(copy of DIPP letter with Annexure-1,Annexure-2 & Annexure -3 are attached at the end of minutes). RA concerned may take further necessary action accordingly.		

Sl.No. 414

Case No. A/R – 69	M/s Bharat Heavy Electricals Limited, Haridwar	F.No.01/80/050/00572/AM12/DES. I	Lic. No. and date
ALC Meeting No.14/80		RLA No.61/24/040/00055/AM12	6110000728 dt. 27.12.2011
Dated: 19.12.2017		Request for revision of norms to allow six items at Sl. No. 217, 218,219, 228, 229 and 230 and grant of deemed export benefits against the above six items	
Decision: The committee considered the case as per agenda and it is noted that firm has obtained the above advance authorisation for export of Steam Turbine ,Generator , condenser with Auxiliaries and import of 233 items . The norms committee in its meeting no 27/80 dated 20.3.2012 deleted the import item at sl. No 217 to 233 as they are capital goods in nature . The Norms committee in its meeting no 14/14 dated 01.10.2013 re-considered the representation of the firm and decided to amend the earlier decision and allowed other items except six items at sl.no 217,218,219,228,229 and 230 in terms of Policy Circular No 50 dated 28.12.2011. PRC also in its meeting no 29/14 dated 19.11.2013 not allowed these six items . 2. The firm's representation on above matter again re- considered in Norms committee meeting no 05/16 dated 09.6.2015 and it is clarified to them that these items (BTGs) are finished goods and not components/ raw materials as claimed by them and benefits of deemed exports will not be admissible for these items as per Circular no 50 dated 28.12.2011. 3. The present request / representation of BHEL dated 28.3.2017 and information furnished by them forwarded to DHI for their comments. Department of Heavy Industry vide their letter No 3/85/2017-TSW (B) dated 31.10.2017 has made following two recommendation :- i. The list of items which were earlier allowed by Norms committee but are arranged indigenously as requested by BHEL vide their letter dated 05.10.2017 may be deleted. ii. The items 217 to 219 and 229 to 230,234 are parts which have been assembled to make complete Turbine / Generator and process of assembly is included in the scope of manufacturing in import policy , 78% value addition , the Bill of Entries in the name of BHEL may be allowed net to net Under GN-4 with Accountability Clause. The committee noted that the above mentioned six items which were not allowed are i.e HP Turbine ,IP Turbine , LP Turbine ,Generator Rotor, Generator (excluding Rotor) and special tool for assembly and disassembly of HP Turbine. The reason for not allowing of above mentioned six items are already clarified at para 2 above. In view of above, the Committee decided to refer the matter to PRC for consideration, being a policy issue.			



Sl. No. 415

Case No.A/R – 70	M/s. Bharat Heavy Electricals Ltd., Hardwar	F.No.01/80/050/00332/AM12/DES.I	Lic. No. and date
Meeting No. 17/80		RLA No.61/24/040/00030/AM12 & 61/24/040/00031/AM12	6110000675 29.8.2011 & 6110000676 29.8.2011
Dated: 19.12.2017		Subject: Request for Fixation /revision of norms.	
Decision: The committee considered the case as per agenda . It is noted that the items imported in respect of above two authorisations by BHEL are as such supplied directly to project site. The firm has not furnished any documentary proof regarding manufacturing activity performed on imported item . In view of this committee decided to maintain the status quo of earlier decision taken by Norms committee meeting no 12/80 dated 04.9.2012. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

Sl. No. 416

Case No. A/R – 160	M/s Nucon Aerospace Pvt. Ltd., Hyderabad.	F.No.01/80/050/00232/AM17/DES.I	Lic. No. and date
ALC Meeting No. 17/80		RLA No.09/24/040/00717/AM16	0910063349 dt. 02.03.2016
Dated: 19.12.2017		Request for ratification of norms.	
Decision: The committee considered the case as per agenda. It is decided to send a complete set of application to DIPP for their examination and comments. Case is deferred to 20.2.2018.			

Sl. No. 417

Case No. A/R –	M/s. Bombardier Transportati on India Pvt. Ltd., Vadodara.	F.No.01/80/050/00177/AM17/DES.I	Lic. No. and date
ALC Meeting No. 17/80		RLA No.34/21/040/00580/AM16	3410042012 dated 28.03.2016
Dated: 19.12.2017		Request for amendment of norms.	
Decision: The committee considered the case as per agenda. It is decided to amend the import item measurement from weight to Meter, on the recommendation of DHI. RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

Sl. No. 418

Case No. A/R –	M/s. GE Power India Ltd., (formerly M/s. Alstom India Ltd., Mumbai	F.No.01/80/0162/00346/AM15/DES.I	Lic. No. and date
ALC Meeting No. 17/80		RLA, No. 03/94/040/00333/AM15	0310786768 dated 14.7.2014
Dated: 19.12.2017		Request for ratification of norms.	
Decision: The committee considered the case as per agenda. It is decided to amend the weight of export product from 5500 MT to 4500 MT without any wastage, on the recommendation of DHI letter no. TSWB 3/77/2017 dated 15.11.2017 (copy of the letter attached at the end of minutes). RA concerned may take necessary action under para 4.7 of HBP as per above decision of Norms Committee.			

online case No - 14 (DL)

Subject: Advance Authorisation No. 3110066049 dated 14.3.2016- for the
export of Plastic Products – M/s Decon India Plastics- Pune.

To: sk.panigrahi@nic.in

Date: 12/13/17 03:40 PM

From: "nand.lal" <nand.lal@nic.in>

DIPN
elling

F. No. No.7/449/2017-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

Advance Authorisation No. 3110066049 dated 14.3.2016- for the export of Plastic Products – M/s Decon India
Plastics- Pune.

DGFT UO. 01/80/050/00160/AM-17/DES-1/658 dated-14.11.2017

DGFT may please refer to their UO on the subject mentioned above. In this connection, the firm may be
requested to submit the following :-

1. Manufacturing process indicating wastage at each stage during molding process of manufacture of each
component of export.
2. Weight of each component of export, as per S.No. in the application (un plated) & also their total weight , (after
plating) as per S.No. wise .
3. Net content of import inputs used in molding of each component of export.
4. Production of item of export vis a vis consumption of item of import (also indigenous, if any) during the past 3 years,
duly certified by a Chartered Accountant.

(Nand Lal)
Consultant
13-12-2017

DGFT (NC-I)

39

online case at 88 AIO - 41

Department of Heavy Industry

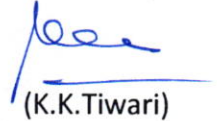
DHI

Sub :AA 510401415 of Dee development may be ratified as under

Ref:ID :1/80/50/599/AM-17 /DES-I

Item	SION C- 1647/1742/ GN-4/Repeat
1,2	1.02Kg/Kg content in EP
3 to 7	net to net under GN4. Word etc from S. No. 5 and all type of variants from S. No 7 be deleted.

NC may take a view


(K.K.Tiwari)

Industrial Adviser

DyDGFT,NC-I

TSW B 3(91) /2017 dated 29/11/2017


30/11/17

online case of S.I. NO-46

DL (DHI)

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/S Auto Comp India for ratification of norms of AA no-3110066585 dt 10-02-17

DES-I, DGFT may kindly refer to the above mentioned licence of M/S Auto Comp India. The firm has submitted some drawing but the same has not been correlated with calculation. It is observed that the following informations as per appendix 4 E of application is not available in the documents forwarded by DGFT.

1. Sl no (ii) a) and b) of Engineering products of Technical Details.
2. Sl no b) of Raw Materials/ consumables of Technical Details.

In view of above, this Office is unable to offer any comments. DGFT may dispose the request as per their policy/procedure . Accordingly the reference may be deleted from the pendency list of this department.

The above issues with the approval of IA(KKT).



B.C.Nayak
Development Officer
23-05-17

DGFT, FTDO, NC-I

Deptt. of HI, UO No 3(40)/17-TSW(B)

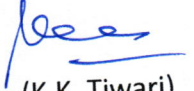
dated

online case NO - 67
DHS

Department of Heavy Industry
Udyog Bhavan New Delhi

Ref: AA No.3110066727, Chasys A. Comp Pune
DGFT ID No.1/80/50/136/AM18/DES-1

Input
Repeat basis of AA 3110066778


(K.K. Tiwari)
Industrial Advisor

Dy DGFT, DES-I
TSW B 3/60/2017 dated 24/11/2017


30/11/17

online case at SI No - 69
DHI

Department of Heavy Industry
Udyog Bhavan, New Delhi

Ref: AA No.3110066731, Rieter Khandala
DGFT ID No.1/80/50/175/AM18/DES-I

AA may be ratified as under:

All inputs – net to net without any wastage /GN-4

NC may take a view.



(K.K. Tiwari)
Industrial Advisor

Dy DGFT , DES-I

TSW B 7/RI-1/2018/AA 6731 dt 10/1/2018

online case 81.110 - 84
DHJ

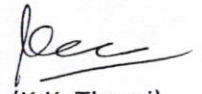
Ministry of Heavy Industry
Udyog Bhavan ,New Delhi

Ref: AA No.3110066778, Chasys A. Comp Pune
DGFT ID No.1/80/50/158/AM18/DES-1 dated 13/11/2017

Export product: Arm bushing, weight 7.61 Kg per piece
Input

S.No	Quantity recommended
1,13	1.65 Kg/Kg content in EP
2,14	1.32 Kg/Kg content in EP
3,15	1.56 Kg/Kg content in EP

Item 4 to 8 and 12to 20 -Net to net with accountability clause under GN-4.
Remaining items to be deleted as requested by the applicant.
This issues with the approval of JS .


(K.K. Tiwari)

Industrial Advisor

Dy DGFT (DES-I)

TSWB /3/60/2017 dated 24/11/2017

Received in
27-11-17
S
27/11/17


KPS

Manual case no-412

DHI

Department of HI

Udyog Bhavan, New Delhi

Ref: AA No 310753783 L&T-MHPS

ID No: 1/80/50/390/AM 14 /DES-I /695

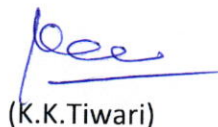
DES-I may consider ratification as requested in letter dated 8/12/2017 enclosed along with above reference.

Item 120,121,189,190 on repeat basis with earlier AA under para 4.12 (vi) of HB Pd

Item 193 to 201 As per SION C 1647

Item No. 99, 130, 132, 147, 152, 159, 163, 164, 168, 170 to 180, 187, 188, 191, 192, 202 to 208 under GN-4 with accountability,

NC May take a view.



(K.K.Tiwari)

Industrial Adviser

Dy DGFT, DES -I

TSWB 3/104/2010 dated 18/12/2017

**L&T****MHPS**

L&T-MHPS Turbine Generators Private Limited
(Formerly known as L&T-MHI Turbine Generators Private Limited)
Gate No. 8, Hazira Works (West)
Surat Hazira Road, P.O. Bhatna
Surat 394 510, Gujarat, INDIA
Tel: +91 261 230 8000
Fax: +91 261 230 8030
www.Lntmhps-turbogen.com

LIC:LUT:1054:TM

December 8, 2017

The Directorate General of Foreign Trade,
(DES I)
Udyog Bhavan
Maulana Azad Road
New Delhi 110 011

Dear Sir,

Amendment in ratified Norms against Advance Authorization No.
0310753783 dated 15.10.2013.
Your File No. 01/80/050/00390/AM14/DES-I

Further to our letter dated 16.11.2017, and 21.11.2017, kindly permit as requested below -

AA Sl. No.	Request for ratification
120	The %age wastage may be allowed on repeat basis of AA No. 0310803636 dated 30.3.2016
121, 189, 190	The %age wastage may be allowed on repeat basis of AA No. 0310620136 dated 8.3.2011
193 to 201	As per misc. items in C 1647, CIF Value – Rs. 22,55,538/-
99, 130, 132, 147, 152, 159, 163, 164, 168, 170 to 180, 187, 188, 191, 192, 202 to 208	GN-4 Nil Wastage with accountability
13, 14, 22, 27, 50, 72, 124, 135 to 138, 145, 151, 154, 155	Items Deleted

Revised Material Balancing statement is also attached for your kind perusal.

Thanking you & looking forward to receive your valued ratification of norms and assuring you of our best services at all times, we remain,

Yours faithfully,
for L&T-MHPS TURBINE GENERATORS PVT.LIMITED

(SHAILESH AGRAWAL)

Encl.: As above

cc: Shri. K. K. Tiwari
I.A., DHI, Room No. 476,
Udyog Bhawan, New Delhi 110 011

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Registered Office: L&T House, N.M. Road, Ballard Estate, Mumbai 400 001, India
CIN: U31101MH2006PTC166541

A Joint Venture between Larsen & Toubro Limited and Mitsubishi Hitachi Power Systems Limited

Material Balancing Statement

Drawing No. T3258AAAA001, LMTG1007GAA001

Supply of 2 x 660 MW STEAM TURBINE AND GENERATOR WITH THEIR INTEGRAL AUXILIARIES ALONG WITH SPARES-UNIT#2, Net Wt of the Equipment

MT

1,592

Sr.No.	Description	Resultant Product Name	Advance License Qty	Unit of Measurement	Net Weight (Kgs)	Gross Weight (Kgs)	% Wastage	Justification for High Wastage
1	AC SEAL OIL PUMP MOTOR SET AIR SIDE		2	SET	660	660	NIL	NA
2	AC SEAL OIL PUMP MOTOR SET H2 SIDE		1	SET	140	140	NIL	NA
3	ADHESIVE		51	KG	51	51	NIL	NA
4	ADJUSTING LINER (Thickness =0.25 to 0.8 mm)		3152	NOS	150	150	NIL	NA
5	AGF SHEET 0.8mm Thickness X1000mmX2000mm		52	M	92	92	NIL	NA
6	AIR GAP BAFFLE		1	NOS	23	23	NIL	NA
7	AXIAL LEAD & RADIAL LEAD ASSEMBLY		1	SET	653	653	NIL	NA
8	B-CLASS DRYING VARNISH		51	L	26	26	NIL	NA
9	BEARING ASSEMBLY (DIA 500mm-DIA 535mm)		4	NOS	7,410	7,410	NIL	NA
10	Beryllium copper wedge (End Wedge)		80	NOS	174	174	NIL	NA
11	Beryllium copper wedge (Centre Wedge)		40	NOS	440	440	NIL	NA
12	Brazing Material Thickness =0.25mm (88.1mmX52.9 mm , 83.2mmX52.9 mm)		336	NOS	5	5	NIL	NA
13	Brazing Strip & Rod (Thickness=0.125mm)& (Dia 1.6mm-2.4mm)		0	SET	0	0	NIL	NA
14	BRUSH HOLDER ASSEMBLY		0	SET	0	0	NIL	NA
15	BYNA SHEET Thickness(0.4mm-0.123mm)X 1050mmX15M		740	M	82	82	NIL	NA
16	Cerac Varnish		90	KG	90	90	NIL	NA
17	CONDUCTIVE VARNISH		50	KG	50	50	NIL	NA
18	CORE BACK FILLER		1000	NOS	10	10	NIL	NA
19	CORE BOLT		28	NOS	1,762	1,762	NIL	NA
20	D CLEANER SW (SOLVENT MIXTURE)		16	Litre	15	15	NIL	NA
21	DACRON MAT Thickness=5mm (50mmX1000mm)		1656	NOS	10	10	NIL	NA
22	MOTOR FOR DC AIR SIDE SEAL OIL PUMP		0	NOS	0	0	NIL	NA
23	DC SEAL OIL PUMP MOTOR SET AIR SIDE		1	SET	630	630	NIL	NA
24	DIFFERENTIAL PRESSURE REGULATOR		2	NOS	190	190	NIL	NA
25	DUCT PIECE (L=22MM TO L=562MM)		2700	NOS	48	48	NIL	NA
26	DUPLEX GAS DRIER		1	NOS	620	620	NIL	NA
27	END PLATE		0	NOS	0	0	NIL	NA
28	EPICOTE 828		46	Kg	46	46	NIL	NA
29	EPIFORM P-83A, P-83B		40	NOS	40	40	NIL	NA
30	EPIKOTE 815		239	KG	239	239	NIL	NA
31	EQUALISING VALVE		2	NOS	110	110	NIL	NA
32	Fablic Tape (String).Thickness=0.18 mm,Width=25 mm		300	M	25	25	NIL	NA
33	FIBER SHEET GRD HB-77 GREY Thickness=0.8mm X 1430mm X 15M		105	M	12	12	NIL	NA
34	FLOAT VALVE		3	NOS	90	90	NIL	NA
35	FTARIT VARNISH 111-010		22	KG	22	22	NIL	NA
36	GENERATOR RETAINING RING E-SIDE		1	NOS	2,282	2,282	NIL	NA
37	GENERATOR RETAINING RING T-SIDE		1	NOS	2,282	2,282	NIL	NA
38	GENERATOR ROTOR		1	NOS	65,345	65,345	NIL	NA
39	Glass cloth Mica Wrapper (Thickness=0.23mm X 500mm X1000mm)		235	NOS	783	783	NIL	NA

15

40	GLASS CORD (Dia = 2.4 to 3 mm)
41	Glass epoxy prepeg.(Thickness=0.25mm)
42	GLASS SHEET T(0.18-0.25mm) ,W(350-400mm),L(250-400mm)
43	GLASS TAPE(Thickness=0.18mm to 0.25mm),(Width=25mm-32mm)
44	H8007 EPP.(Thickness=0.15mm X100mm X100000mm)
45	HARD FIBER Thickness = 10MM (40MM×200 MM)
46	HEADER
47	HEADER CAP
48	HEAT SHRINKABLE TUBE
49	HV TERMINAL BUSHINGS
50	HYDRANUT
51	INSULATION HOSE
52	INSULATION PIPE
53	INSULATION TUBE
54	JOHNSON SCREEN
55	LEAD CLEAT
56	MICA SHEET Thickness=(0.15-1mm),Width=(350-500mm),Length=(400-1000mm)
57	MICA TAPE (T=0.13 to 0.15mm, W=32to350mm, L=30to700mtr)
58	MICARTA PLATE
59	MIXTURE FOR STATOR COIL END WINDING
60	MYLAR SHEET
61	MYLAR TAPE (0.018 mmx 116,0.018mm x 39mm, 0.018mmx 114mm)
62	NEO BOND B
63	NON ASBESTOS PACKING T-1.5 mm(1500mm×4500mm)
64	GASKET SEALANT
65	PHASE RING(ASSEMBLY WITH HOLLOW CONDUCTORS AND LEAD JOINTS)
66	POLYESTER GLASS TAPE
67	PP Sheet
68	PP Tape
69	PTFE POWDER
70	PTFE SPRAY ARC-7
71	PVA tape
72	Red varnish
73	Red varnish(SAI6723-1)
74	RESIN CONE (LEAD SIDE)
75	RESIN CONE (NON LEAD SIDE)
76	Resin Rich Mica Sheet W 31(Thickness = 1mm to1.3mm)(500mmx1000mm)
77	RING KEY
78	RIPPLE SPRING
79	ROTOR STRAIGHT COIL
80	ROTOR BAFFLE
81	ROTOR CORNER COIL
82	RTD FOR WINDING TEMPERATURE MEASUREMENT
83	SEAL RING (FOR BEARING 500)
84	SEAL RING (FOR BEARING 535)

6	NOS	22	22	NIL	NA
505	NOS	328	328	NIL	NA
493	NOS	33	33	NIL	NA
462	NOS	2	2	NIL	NA
106	NOS	286	286	NIL	NA
28	NOS	2	2	NIL	NA
200	NOS	708	708	NIL	NA
200	NOS	100	100	NIL	NA
300	M	20	20	NIL	NA
6	NOS	900	900	NIL	NA
0	NOS	0	0	NIL	NA
1	SET	100	100	NIL	NA
71	NOS	25	25	NIL	NA
4	NOS	64	64	NIL	NA
2	NOS	100	100	NIL	NA
2	NOS	4	4	NIL	NA
1715	NOS	150	150	NIL	NA
3829	NOS	4,944	4,944	NIL	NA
1	NOS	18	18	NIL	NA
2240	KG	1,000	1,000	NIL	NA
2	NOS	5	5	NIL	NA
14	NOS	25	25	NIL	NA
7	KG	7	7	NIL	NA
50	NOS	938	938	NIL	NA
2	L	5	5	NIL	NA
2	SET	600	600	NIL	NA
2	NOS	25	25	NIL	NA
2000	M	25	25	NIL	NA
125	NOS	25	25	NIL	NA
2.5	kg	3	3	NIL	NA
12	Nos	12	12	NIL	NA
4000	M	25	25	NIL	NA
0	Litre	0	0	NIL	NA
80	KG	80	80	NIL	NA
1	NOS	1,827	1,827	NIL	NA
1	NOS	1,515	1,515	NIL	NA
5438	NOS	1,716	1,716	NIL	NA
2	NOS	4	4	NIL	NA
1403	NOS	8	8	NIL	NA
1	SET	5,163	5,163	NIL	NA
8	NOS	172	172	NIL	NA
1	SET	1,280	1,280	NIL	NA
12	NOS	8	8	NIL	NA
4	NOS	20	20	NIL	NA
4	NOS	20	20	NIL	NA

85	Gland Seal Ring for Generator (E-Side)
86	Gland Seal Ring for Generator (T-Side)
87	Seal Strip (Length = 830mm to 945mm)
88	SEAL SUPPORT
89	SEALING COMPOUND
90	SEMI CONDUCTING VARNISH
91	Semi Conductive Varnish, SiC1200
92	Semi Conductive Varnish, SiC600
93	Semi conductor Tetron tape(Thickness 0.13mm-32mmx20000mm), Arisawa
94	SIDE LINER (Thickness=0.45mm to 1.3 mm)
95	Sil- FOS BRAZING MATERIAL
96	Silicon grease KS-61
97	SPE Sheet, (Thickness 0.3 X 100 X 20000)MM
98	STAINLESS STEEL WEDGE
99	STATIC EXCITATION SYSTEM (SET OF PANELS)
100	STATOR COIL COOLING WATER FILTER
101	STATOR HOLLOW CONDUCTORS
102	Sumi epoxy resin
103	STATOR COIL WEDGE
104	TEETH FILLER
105	TEFLON SEAL (6mmx6mmX3300mm)
106	TELE TUBE
107	TERMINAL BOARD
108	Tetron Cut Tape (Thickness=0.13 to 0.18mm)(32mmx200m)
109	TETRON FELT (T=0.5 to 5mm, W=39to65mm, L=1000to15000mm)
110	Tetron Glass prepeg tape
111	THERMOCOUPLES
112	THROUGH BOLT (M36)
113	TOHMIDE 225
114	Wire mark (THK-0.2MM, DIA=6.5 TO 17.5MM, L = 25 TO 30MM)
115	DISTANCE PIECE ASSEMBLY
116	Current Transducer
117	FLOAT PUMP MOTOR SET
118	Slot cell
119	ACTUATORS
120	ALLOY STEEL BAR, WIDTH = 66mm to 185mm, THICKNESS= 39mm to 130mm
121	ALLOY STEEL ROD DIA 25mm TO DIA. 200 mm
122	BEARING ASSEMBLY(DIA 400mm--DIA 600mm)
123	CONSOLE ASSEMBLY AND PARTS
124	CS PLATES 80 - 180 MM Thickness
125	DU BUSHING
126	GOVERNING VALVE PARTS
127	HIGH & INTERMEDIATE PRESSURE (HIP) TURBINE OUTER CASING LOWER HALF
128	HIGH & INTERMEDIATE PRESSURE (HIP) TURBINE OUTER CASING UPPER HALF
129	HIGH INTERMEDIATE PRESSURE TURBINE GLAND RING PARTS

2 x 660 MW
STEAM
TURBINE AND
GENERATOR
WITH THEIR
INTEGRAL
AUXILIARIES
ALONG WITH
SPARES-
UNIT #2

1	NOS	84	84	NIL	NA
1	NOS	84	84	NIL	NA
115	M	19	19	NIL	NA
8	NOS	55	55	NIL	NA
20	KG	20	20	NIL	NA
5	KG	5	5	NIL	NA
120	KG	120	120	NIL	NA
120	KG	120	120	NIL	NA
88	NOS	196	196	NIL	NA
6700	NOS	393	393	NIL	NA
6552	NOS	96	96	NIL	NA
5	Kg	5	5	NIL	NA
63	NOS	158	158	NIL	NA
1000	NOS	81	81	NIL	NA
1	NOS	6,000	6,000	NIL	NA
2	NOS	838	838	NIL	NA
2976	KG	2,976	2,976	NIL	NA
2.5	kg	3	3	NIL	NA
1396	NOS	140	140	NIL	NA
700	NOS	25	25	NIL	NA
1	NOS	1	1	NIL	NA
5	NOS	1	1	NIL	NA
11	NOS	315	315	NIL	NA
146	NOS	146	146	NIL	NA
1616	NOS	25	25	NIL	NA
40	NOS	10	10	NIL	NA
125	NOS	7,969	7,969	NIL	NA
42	NOS	2,041	2,041	NIL	NA
92	KG	92	92	NIL	NA
1018	NOS	1	1	NIL	NA
1	SET	2	2	NIL	NA
4	Nos	5	5	NIL	NA
1	SET	70	70	NIL	NA
131	Nos	131	131	NIL	NA
18	NOS	13,958	13,958	NIL	NA
60000	KG	9,510	60,000	531%	Blank allowance and machining allowance
16500	KG	10,191	16,500	62%	Machining allowance
14	NOS	16,800	16,800	NIL	NA
2	SET	300	300	NIL	NA
0	KG	0	0	NIL	NA
25	Nos	250	250	NIL	NA
2	SET	997	997	NIL	NA
1	NOS	55,000	55,000	NIL	NA
1	NOS	50,000	50,000	NIL	NA
2	SET	41	41	NIL	NA

69

130	HIGH PRESSURE BLADE RING PARTS
131	INNER RINGS
132	INTERCEPTOR VALVE PARTS
133	LEAF SPRINGS
134	LINEAR VARIABLE DIFFERENTIAL TRANSDUCER (LVDT)
135	LOW PRESSURE (LP) L-0C CASTING BLADE LH
136	LOW PRESSURE (LP) L-0C CASTING BLADE RH
137	LOW PRESSURE (LP) L-1C CASTING BLADE LH
138	LOW PRESSURE (LP) L-1C CASTING BLADE RH
139	LOW PRESSURE (LP)-1 TURBINE ROTOR ROUGH MACHINED
140	LOW PRESSURE (LP)-2 TURBINE ROTOR ROUGH MACHINED
141	LOW PRESSURE GLAND RING PARTS
142	LOW PRESSURE INNER CASING PARTS
143	LOW PRESSURE-1 AND LOW PRESSURE-2 ROTOR BLADES
144	LUBE OIL CONDITIONER
145	MAIN STEAM (MS) & REHEAT STEAM (RS) & OVERLOAD VALVE (OLV) INLET SLEEVE
146	MAIN STEAM VALVE (MSV), GOVERNING VALVE (GV) & OVERLOAD VALVE (OLV) BODY
147	MAIN STEAM VALVE PARTS
148	NO.1 DUMMY RING PARTS
149	NO.2 DUMMY RING PARTS
150	NON RETURN VALVES
151	OVERLOAD VALVE (OLV)
152	OVERLOAD VALVE PARTS
153	PARTS FOR LUBE OIL CONDITIONER
154	PARTS OF ACTUATORS
155	PARTS OF NON RETURN VALVES(DISC,SPINDLE,BUSHING,BODY GASKET)
156	PEDESTAL PARTS
157	PNEUMATIC CONTROL VALVE
158	REHEAT STEAM VALVE (RSV) & INTERCEPTOR CONTROL VALVE (ICV) BODY FABRICATION ASSEMBLY
159	REHEAT STEAM VALVE PARTS
160	SEAL RING
161	SOLENOID VALVE
162	STACK RING
163	TURBINE CONTROL SYSTEM (TCS)
164	TURBINE PROTECTION SYSTEM (TPS)
165	TURBINE SUPERVISORY INSTRUMENTS
166	Lub oil conditioner parts
167	Shaft Voltage Detector
168	FLUSHING SYSTEM
169	MANDATORY SPARES FOR STEAM TURBINE GENERATOR
170	STATOR COIL COOLING WATER FILTER O-RING
171	STATOR COIL COOLING WATER FILTER
172	PRESSURE SEAL RING
173	Seal Strip
174	Locking Strip

2	SET	498	498	NIL	NA
3	SET	500	500	NIL	NA
2	SET	1,624	1,624	NIL	NA
6	SET	690	690	NIL	NA
1	SET	100	100	NIL	NA
0	Nos	0	0	NIL	NA
0	Nos	0	0	NIL	NA
0	Nos	0	0	NIL	NA
0	Nos	0	0	NIL	NA
1	NOS	67000	67000	NIL	NA
1	NOS	33,500	33,500	NIL	NA
2	SET	100	100	NIL	NA
2	SET	75	75	NIL	NA
3	SET	17,280	17,280	NIL	NA
1	SET	1,520	1,520	NIL	NA
0	NOS	0	0	NIL	NA
2	SET	20,000	20,000	NIL	NA
2	SET	978	978	NIL	NA
2	SET	648	648	NIL	NA
2	SET	310	310	NIL	NA
9	SET	34,000	34,000	NIL	NA
0	NOS	0	0	NIL	NA
2	SET	638	638	NIL	NA
1	SET	250	250	NIL	NA
0	SET	0	0	NIL	NA
0	NOS	0	0	NIL	NA
2	SET	20	20	NIL	NA
4	SET	9,200	9,200	NIL	NA
2	SET	8,000	8,000	NIL	NA
2	SET	241	241	NIL	NA
100	SET	12,500	12,500	NIL	NA
1	SET	50	50	NIL	NA
95	NOS	350	350	NIL	NA
1	SET	2,250	2,250	NIL	NA
1	SET	2,250	2,250	NIL	NA
1	SET	125	125	NIL	NA
4	NOS	60	60	NIL	NA
1	SET	8	8	NIL	NA
1	SET	100	100	NIL	NA
10	SET	10,000	10,000	NIL	NA
1	NOS	2	2	NIL	NA
1	NOS	325	325	NIL	NA
16	NOS	80	50	NIL	NA
10	SET	100	100	NIL	NA
25	NOS	50	50	NIL	NA

5

175	Piston Ring (Dia : 290 to 381)
176	REHEAT STOP VALVE STEM
177	STATOR COIL
178	EMERGENCY OIL PUMP WITH ACCESSORIES
179	LUBE OIL STRAINER WITH ACCESSORIES
180	MAIN OIL PUMP WITH ACCESSORIES
181	ADHESIVE COTTON TAPE (0.18mmx48mmx50mtr)
182	SILICON RUBBER COMPOUND
183	TEFLON ADHESIVE TAPE T-0.08, W- 55,L=10m
184	Semi Conductor Tetron Tape(t 0.13) ,A11L
185	CUREZOL 2E4MZ
186	VARNISH
187	EARTH FILTER
188	O-RING
189	STEEL PLATES - SPEC - S275J2+N EN-10025-2 SIZE : THICK 200 MM (CARBON STEEL PLATES) (HOT ROLLED)
190	PLATES - SPEC - ASTM A387 SIZE: THICK 32, 75 MM (ALLOY STEEL PLATES) (HOT ROLLED)
191	STOPPER FOR RING NUT
192	COMPENSATING LEAD WIRE FOR THERMOCOUPLE-SPEC-CHROMEL ALUMEL CABLE
193	M E K (METHYL ETHYL KETONE)
194	RESIN RICH MICA TAPE-SPEC-RRM-120G
195	MYLAR ADHESION TAPE,T=0.025,W=25,L=30MTR-SPEC-POLYESTER ADHESIVE TAPE
196	HARDNER FOR EPICOTE 815 (CUREZOL 2E4MZ)-SPEC-2ETHYL 4 METHYIMIDAZOLE
197	STYRENE MONOMER
198	POLYESTER RESIN
199	NYPER FF (DI BENZOYL PEROXIDE)
200	PERCUMYL H-80
201	ZINC STEARATE
202	MOUNTING BRACKET-SPEC-SS316
203	TURNING GEAR MOTOR-SPEC-3-PHASE,415V,6 POLE,22/11 KW INDUCTION MOTOR
204	RSV SPIRAL WOUND GASKET
205	BRUSH HOLDER FOR SHAFT VOLTAGE
206	LEVER BOOT ASSEMBLY
207	DU WASHER
208	BELLOW ASSEMBLY

15	NOS	30	30	NIL	NA
2	NOS	304	304	NIL	NA
1	SET	15,000	15,000	NIL	NA
1	SET	924	924	NIL	NA
1	SET	1,507	1,507	NIL	NA
2	SET	1,736	1,736	NIL	NA
4	NOS	4	4	NIL	NA
10	NOS	15	15	NIL	NA
3	NOS	5	5	NIL	NA
43	NOS	86	86	NIL	NA
20	KG	20	20	NIL	NA
10	KG	70	70	NIL	NA
1	NOS	90	90	NIL	NA
1	NOS	1	1	NIL	NA
207000	KGS	145,385	206,066	42%	Cutting allowance, minimum requirement of one plate even for small components
13500	KGS	8,405	13,424	60%	Cutting allowance, minimum requirement of one plate even for small components
4	NOS	16	16	NIL	NA
1100	M	210	210	NIL	NA
4	KG	4	4	NIL	NA
220	NOS	22	22	NIL	NA
210	NOS	5	5	NIL	NA
17	KG	17	17	NIL	NA
30	KG	30	30	NIL	NA
496	KG	496	496	NIL	NA
20	KG	20	20	NIL	NA
18	KG	18	18	NIL	NA
30	KG	30	30	NIL	NA
4	NOS	60	60	NIL	NA
1	NOS	420	420	NIL	NA
2	NOS	2	2	NIL	NA
1	NOS	1	1	NIL	NA
2	NOS	2	2	NIL	NA
2	SET	800	800	NIL	NA
4	NOS	27,000	27,000	NIL	NA

714,344

836,813

Total Weight of Imported Items	MT	714
Total Weight of Indigeneous Items	MT	878
Final Net Wt of the Equipment	MT	1,592

manual case of sl. No - 413
DIPP

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 21/11/2017 - Case No. A/R-67 (M/s MSS India Private Limited)

1. It is recommended that Scrap wastage norms for various components for Electrical industry, for the years 2013-14, 2014-15 & 2015-16 may be fixed for the EOU, in terms of para 6.08(e) of the Foreign Trade Policy 2015-20, as per Annexure-1, Annexure-2 & Annexure-3 respectively, duly certified by their Chartered Accounts and Custom Authorities.

2. However, as per the wastage norms fixed earlier for the years 2006-07 to 2011-22, as per report of sub-committee, norms for Brass components may be fixed on net to net basis.

3. It may also be clarified to Development Commissioner, SEEPZ SEZ that the wastage norms are applicable for the manufacture of electrical components when there is no recycling of any input other than Lead. Further norms are for the relevant input used in the export product

Norms committee may take a view


17/11/2017

**(S. K. Jain)
Development Officer**

Norms Committee I

DIPP No.12/78/2017-TSW/67-A/R dated 17/11/2017

MSS India Private Limited(100%EOU)
H-8, MIDC Ambad, Nashik - 422 010

FY-2013-14

Annexure-1
mss india

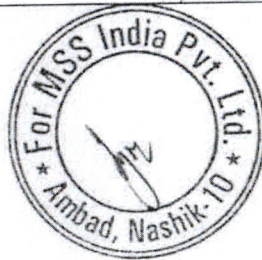
Year wise quantitative details for the year 2013-2014

Production & Consumption during the year

Sr. No.	Name of the products	Qty[Nos.]	Qty.[Kgs]	Quantity of different inputs consumed/Used	Quality consumed/Unit production					
					RM consumed in Kg	Copper Scrap in Kg	Aluminum Scrap in Kg	Brass Scrap in Kg	Net Weight of RM Consumed in Kg	% of Scrap
1	DC Busbar	374	113,616	Copper Profiles, Sections, Bar, Plates & Foils	129,882	16,266	-	-	113,616	14.32%
2	Press Work Item	2,235,854	498,961	Copper bars, Flats	561,076	62,115	-	-	498,961	12.45%
			11,050	Aluminum rods, Bars, Flats	12,372		1,322	-	11,050	11.96%
3	Fabricated Bus Bars	156,275	328,200	Copper bars, Flats, Rods, Strips	374,761	46,561	-	-	328,200	14.19%
			7,753	Aluminum rods, Bars, Flats	8,644	-	891	-	7,753	11.49%
4	Laminated Connectors	202,265	103,231	Copper Foils	123,788	20,557	-	-	103,231	19.91%
5	Cast Pillars	846,670	262,177	Lead Ingots	262,177	-	-	-	262,177	0.00%
6	Bolted Moulded Connector	2,343,430	47,014	Copper Strips	53,594	6,580	-	-	47,014	14.00%
			140,560	Copper Cable(Converted in Kgs equivalent)	140,560	-	-	-	140,560	0.00%
			21,350	Moulding Granuals	21,350	-	-	-	21,350	0.00%
7	Machined & Forged Comp.	1,616,878	186,828	Copper bars, Rods, Flats, Strips, Sheets	228,876	42,048	-	-	186,828	22.51%
			6,530	Aluminum rods, Bars, Flats	7,653	-	1,123	-	6,530	17.20%
			31,580	Brass Rods, Bars, Flats	37,472	-	-	5,892	31,580	18.66%
8	Electrical & Auto Assembly	176,911	73,746	Copper bars, Rods, Flats, Strips, Sheets	87,301	13,555	-	-	73,746	18.38%
			18,932	Brass components	21,192	-	-	2,260	18,932	11.94%
9	Moulding Component	2,684,903	62,581	Moulding Granuals, Powders	62,581	-	-	-	62,581	0.00%
	Total	10,263,560	1,914,109		2,133,279	207,682	3,336	8,152	1,914,109	

Place : Nashik

Date: 11.09.2017



Counter Sign
वाय. के. बाकडे
Y. K. BAKDE
अविलक / Superintendent
रेंज-II सीमा शुल्क मंडल नाशिक.
Range- II, Customs Division, Nashik.

MSS India Private Limited(100%EOU)
H-8, MIDC Ambad, Nashik - 422 010

FY-2014-15

Amr
mss india

Year wise quantitative details for the year 2014-2015

Sr No.	Name of the Products	Qty (Nos.)	Qty (KGS)	Quantity of the different inputs consumed/used	Quantity consumed / Unit Production					
					RM Consumed in Kg	Copper Scrap in Kg	Aluminium Scrap in Kg	Brass Scrap in Kg	Net Weight of RM Consumed in Kg	% Of Scrap
1	DC Busbar	222	143,933	Copper Profile, Section, Bar, Plates & Foils	163,777	19,844			143,933	13.79%
			3,182	Aluminium Flats	3,721		539		3,182	16.94%
2	Press Work Items	2,617,313	704,744	Copper Bar, Flats, Rods, Strips	774,932	70,188			704,744	9.96%
			19,236	Aluminium Flats	22,631		3,395		19,236	17.65%
3	Fabricated Busbars	161,329	334,066	Copper Bar, Flats, Rods, Strips	382,675	48,608			334,066	14.55%
			131	Aluminium Flats	154		23		131	17.41%
4	Laminated Connectors	231,617	103,151	Copper Foils	118,773	15,622			103,151	15.14%
5	Cast Pillars	1,077,385	329,227	Lead Ingots	329,227				329,227	0.00%
			2,678	Copper Flats	3,032	354			2,678	13.22%
6	Bolted Moulded Connectors	2,001,013	50,262	Copper Strips	56,906	6,644			50,262	13.22%
			176,688	Copper Cable (Converted in KGS equivalent)	194,646	17,957			176,688	10.16%
			27,266	Moulding Granuals	27,266				27,266	0.00%
7	Machined & Forged Components	2,292,811	266,055	Copper Bars, Rods, Flats, Strips, Sheets	299,631	33,576			266,055	12.62%
			28,310	Aluminium Rods, Bars, Flats	32,874		4,564		28,310	16.12%
			16,520	Brass Rods, Bars, Flats	12,421			4,099	16,520	24.81%
8	Electrical and Auto Assemblies	188,671	189,915	Copper Bars, Rods, Flats, Strips, Sheets	219,596	21,483			189,915	11.31%
			112	Aluminium Rods	139		27		112	24.51%
9	Moulding Component	4,485,406	91,420	Moulding Granuals, Powders	91,420				91,420	0.00%
	Total	13,055,767	2,486,896		2,733,820	234,277	8,548	4,099	2,486,896	

Place : Nashik

Date: 11.09.2017



Signature



Counter Sign
Signature
वा. के. बाकडे
Y. K. BAKDE
अधिसक / Superintendent
रेंज-II सीमा शुल्क मंडल नाशिक.
Range- II, Customs Division, Nashik.

MSS India Private Limited(100%EOU)
H-8, MIDC Ambad, Nashik - 422 010

FY-2015-16

Annexure-3

mss india

Year wise quantitative details for the year 2015-2016

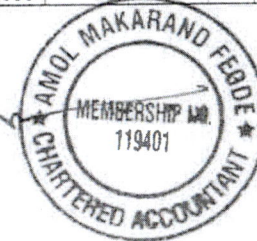
Production & Consumption during the year				Quantity consumed / Unit Production							
Sr No.	Name of the Products	Qty (Nos.)	Qty (KGS)	Quantity of the different inputs consumed/used	RM Consumed in Kg	Copper Scrap in Kg	Aluminium Scrap in Kg	Brass Scrap in Kg	Lead Scrap in Kg	Net Weight of RM Consumed in Kg	% Of Scrap
1	DC Busbar	1,053	299,518	Copper Profile, Section, Bar, Plates & Foils	323,479	48,332				299,518	16.14%
2	Press Work Items	2,263,320	700,750	Copper Bar, Flats, Rods, Strips	784,841	84,091				700,750	12.00%
			18,922	Aluminium Flats	21,760		2,838			18,922	
3	Fabricated Busbars	61,024	15,560	Copper Bar, Flats, Rods, Strips	18,270	2,710				15,560	17.42%
			21,644	Aluminium Flats	24,560		2,916			21,644	13.47%
4	Laminated Connectors	197,176	84,913	Copper Foils	104,902	19,989				84,913	23.54%
5	Cast Pillars	2,399,777	946,122	Lead Ingots	946,612				490	946,122	0.05%
			3,260	Copper Flats	3,932	672				3,260	20.61%
6	Bolted Moulded Connectors	4,439,610	71,042	Copper Strips	81,698	10,656				71,042	15.00%
			202,602	Copper Cable (Converted in KGS equivalent)	222,862	20,260				202,602	10.00%
			42,560	Moulding Granuals	42,560					42,560	0.00%
7	Machined & Forged Components	1,432,747	316,808	Copper Bars, Rods, Flats, Strips, Sheets	364,329	47,521				316,808	15.00%
			60,331	Aluminium Rods, Bars, Flats	73,213		12,882			60,331	21.35%
			28,310	Brass Rods, Bars, Flats				6,258		28,310	22.11%
8	Electrical and Auto Assemblies	412,936	233,761	Copper Bars, Rods, Flats, Strips, Sheets	266,488	32,727				233,761	14.00%
			18,255	Aluminium Rods	21,723		3,468			18,255	19.00%
9	Moulding Component	3,973,918	71,547	Moulding Granuals, Powders	71,547					71,547	0.00%
	Total	15,181,561	3,135,906		3,372,777	266,958	22,104	6,258	490	3,135,906	

Place : Nashik

Date: 11.09.2017



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Counter Sign.
[Handwritten Signature]
वाय. के. बाकडे
Y. K. BAKDE
अधिसक / Superintendent
रेंज-II सीमा शुल्क मंडल नाशिक.
Range- II, Customs Division, Nashik.

Manual case at Sl.No - 417
DHI

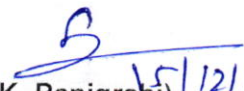
GOVERNMENT OF INDIA
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
DES.I SECTION, ROOM No. 404, 4th Floor, UDYOG BHAWAN:
NEW DELHI-110011: Website <http://dgft.gov.in>

Subject: Amendment in description of import item of Norms against Adv. Authorization No. 3410042012 dated 28.03.2016 issued under Para 4.7 (of HBP (Vol.I) to M/s Bombardier Transportation India Pvt.Ltd. – regarding.

Please find enclosed herewith a copy of firm's representation dated 06.11.2017 of M/s. Bombardier Transportation India Pvt Ltd. on the subject mentioned above requesting for revision of norms.

2. DIPP is requested to examine the case and provide their necessary comments for consideration of the case before NC.

Encl.a.a


(S.K. Panigrahi) 15/12/17
Economic Officer
for Director General of Foreign Trade
Tel.:23061562 Ext.265
E-mail: nc1.dgft@nic.in

✓ Sh. K.K. Tiwari, I.A., Department of Heavy Industry, Room No. 476, Udyog Bhawan, New Delhi 110011.

DGFT ID.No.01/80/050/00177/AM17/DES-I/

697

Dated: 15/12/17

✓ CW-4 Typographical correction is O.K as requested in enclosed letter

PTDO. DESI


19/12/17

DT: 06.11.2017

16/11/17
10/11/17
16/11/17

TRANSPORTATION
Bombardier Transportation India Private Limited
(erstwhile Bombardier Transportation India Limited)

CIN : U74899DL1995PTC074938

Plot no. 724, Phase III, G.I.D.C., Savli
Post : Manjusar, Taluka: Savli,
Dist: Vadodara - 391775
Gujarat, India

Tel +91-2667-665100
Fax +91-2667-665211

Registered Office: Asset No. 2, 3rd Floor, Novotel-Pullman
Commercial Tower, Aero City, Delhi International Airport, New Delhi
- 110 037

To,

O/o DIRECTORATE GENERAL OF FOREIGN TRADE
NORMS COMMITTEE I, DES.I SECTION,
ROOM No. 404, 4th Floor,
UDYOG BHAWAN:
NEW DELHI-110011

KIND ATTN : MR.K.K.TIWARI [IND ADVISOR]

**Subject: Representation in response to decision of Norms Committee,
FILENO:01/80/050/00177/AM-17/DES.I**

Ref:

- 1) Meeting Date: 17.01.2017 VIDE CASE NO: 18/6/80-ALC2/2016 UNDER MEETING NO: 21/80-ALC2/2016.
- 2) Meeting date 09.05.2017 VIDE CASE NO:A/R -27 UNDER MEETING NO: 03/18,
- 3) Meeting date: 26.09.2017 VIDE CASE NO: A/R-67 UNDER MEETING NO: 13/18,
- 4) Advance Authorization No. 3410042012 dated 28.03.2016, RLA File Number: 34/21/040/00580/AM16 of M/s Bombardier Transportation India Private Limited

Dear Sir,

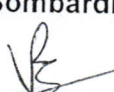
We would like to draw your attention towards first norms approved in meeting dated 17.01.2017. As per written recommendation by DHI vide UO No: 3(94)/16-TSW(B) dt. 07.12.2016, import item approved as per GN 4 with no wastage terms in numbers & weight terms.

We would like to inform that, in our import item we have not applying any item having UOM in weight. All 1748 import items are having either in numbers or in meter measurement.

Hence, we request your good office to kindly insert word "meter" instead of "weight".

Thank you & Kind Regards,

For Bombardier Transportation India Pvt. Ltd.


Vikas Solanki
Manager Indirect Tax




12/11/12

8/11/17

Sl. no. 69
9/5/2017

Department of Heavy Industry

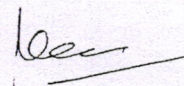
DGFT Ref: 01/80/50/177/AM17/DES-I, DGFT

Sub: Ratification of AA 3410042012 Bombardier

Import

Sino Item	Quantity recommended
1064,1065	As per C-1647 or as applied for whichever is lower
717,729,1532	Net to net under GN4

This has the approval of JS



(K.K.Tiwari)
Industrial Adviser

Dy DGFT, DES-I

TSWB FN :3(94)/2016 dated 16/5/2017

B
16/5/17

82.14X

- 97 -

58

53
19/11/2017

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/S Bombardier Transportation for
ratification of norms of AA no 3410042012 dt 28-03-16

DES-I, DGFT may kindly refer to the above mentioned
licence M/S Bombardier Transportation. The firm proposes to
import 1748 items. The total value of export is Rs 238.5 crores
against total import of Rs 203.1 crores resulting in value
addition of 17.1 %. The firm has claimed all the items as
components and has not sought any wastage on them. This
Office recommends import under GN-4 with no wastage in
number & weight terms with accountability clause for all items
except following items which are to be deleted. The firm must
certify that there is no spares in the list of above import.

Items to be deleted

S no 1018- being tool

1064 & 1065 - Adhesives

717,729,1539- description vague.

The above issues with the approval of JS(BJM).

B.C.Nayak
Development Officer
07-12-16

DGFT, FTDO, DES-I
Deptt. of HI, UO No 3(94)/16-TSW(B)

dated

~~98~~

59

Manual correction NO - 418
DHE

**Department of Heavy Industry
Udyog Bhavan**

Sub: Typographical correction in Ratification of AA 310786768GE Power

DGFT Ref: 01/81/50/346/AM15/DES-I/690,

The weight of EP may be read as 4500 MT in place of 5500 MT , without any wastage as requested by the applicant in their letter dated 15/11/2017 enclosed along with above reference .

NC may take a view


(K.K.Tiwari)

Industrial Adviser

Dy DFGT ,DES-I
TSWB 3/77/2017 dated 19/ 12/2017